



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7233/2022 FIXED	M/S MASTER (INDIA) BREWING COMPANY AND 2 ORS Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. B SHARMA MR. H DAS	SC, PNB SC, EXCISE DEPTT.
2	WP(C)/7295/2022 FIXED	GOURI KUMAR PACHANI AND ANR. Versus INDIAN BANK AND 2 ORS.	MR. K P PATHAK MR BHARGAV DAS Mr. A Baruah	
ORDER NO STEPS				
3	WP(C)/4491/2022 FIXED	DR. SWAGATA NANDINI BAISHYA AND 20 ORS. Versus THE STATE OF ASSAM AND 46 ORS.	MR. U K NAIR MR. K P PATHAK MR. A BORO Mr. A BARUAH	MR. D K BAIDYA (SC, NMC) SC, N M C SC, HEALTH
ADMISSION				
4	PIL/18/2018 FIXED	SEEMA BHUYAN Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S C KEYAL MR. R K D CHOUDHURY GA, ASSAM MR. B CHOUDHURY, (R-3) ASSTT.S.G.I.
5	WP(C)/3241/2019 FIXED	PRAKASH GOGOI Versus THE UCO BANK AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR. M SAHEWALLA	MR. G C PHUKAN MR. K GOGOI MR. A. R. TAHBILDAR, R-4 MR. M SHARMA
6	WA/362/2021 CAVT./439/2019	SHRI RAJESH SINHA Versus MS. GAYATRI BHAR AND 9 ORS	MR. K N CHOUDHURY MR. M K CHOUDHURY MR J ABEDIN MR. A BARKATAKI MS. R DEKA MR. J PATOWARY MR P BHARDWAJ MR. M SARMA MR. M SARMA MR. D J DAS	SC, ELEM. EDU SC, ELEM. EDU MR. B C DAS MR. A R SHOME FOR CAVEATOR SC, SSA

7	WP(C)/6937/2021	KHURSHED GUL KHAN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M HAQUE MR. DITUL DAS MR. R RAHMAN	MR. SURAJIT DAS (R-6) GA, ASSAM MR. R MAZUMDAR (R-5) MR H BEZBARUA (R-5) MS SURAYA RAHMAN (R-6) MR SARFRAZ NAWAZ (R-6) MR. J ABBAS (R-6) MR S A BARBHUYAN (R-6) MR S T ADNAN (R-6) MS. P KHATUN (R-6) MS. F H AHMED (R-6)
8	WA/2/2022 FIXED	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
9	ITA/5/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus FORTUNE VANIJYA PVT. LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
10	Mat.App./45/2022	SUNNY PRAKASH BHARDWAJ Versus NIHARIKA SAIKIA	MS. R DEKA MR. S S GOSWAMI	
	WITH I.A.(Civil)/3488/2022 in Mat.App./45/2022	SUNNY PRAKASH BHARDWAJ Versus NIHARIKA SAIKIA	MS. R DEKA MR. S S GOSWAMI	
11	WA/168/2022	UTPAL JYOTI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, HANDLOOM AND TEXTILE
12	WA/188/2022	M/S SAILAJA COMMERCIAL CONSTRUCTION PRIVATE LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
13	WP(C)/3832/2022	MAYNUL HOQUE CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. SC, FINANCE
		<u>ORDERS</u>		
14	PIL/5/2016	RANJIT KR. MUSHAHARY Versus THE UNION OF INDIA and 5 ORS	MR.D SUR MS.D SINHA MR.N K MURRY	MR. A K PURKAYASTHA (R1,R2, R5, R6) MR.A K SARKAR MS..N K DEVI(R-3) MR. S K DAS (R1,R2, R5, R6) MR. S SHARMA (R1,R2, R5, R6) SC, RAILWAY MR.N A SINGH(R-3)
15	Review.Pet./11/2016 WITH PIL/62/2012 (D/O)	THE DERGAON MUNICIPAL BOARD and ANR Versus SRI JOTIN BORAH @ JITEN BORAH and 11 ORS	MR.K N CHOUDHURY MS.R DEKA MR.J PATOWARY MR.P P MEDHI	GA, ASSAM MR.P C DEY(R-1) MR.A SARKAR R-1 MS.S PAUL(R-1) ASSTT.S.G.I.
16	PIL/38/2016	KARMABIR BORDOLOI PATH AND CHINAKI PATH UNNAYAN SAMITY and ANR. Versus THE STATE OF ASSAM AND 6 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.R BORAH MR.A DEKA	GA, ASSAM SC, G M D A

17	PIL(Suo Moto)/3/2017	X X X X Versus IN RE- STATE OF ASSAM and 10 ORS.	MR.S S DEY SC, GHC	MR K P PATHAK MR. R K D CHOUDHURY GA, ASSAM GA, ASSAM MR. T C CHUTIA (R-1 TO 4) FOREST DEPTT. MR H K DAS MR. D SAIKIA MS. M BHATTACHARYYA (R-5 to 8) SC, GHC SC, GMC SC, FOREST SC, REVENUE
18	WITH PIL/40/2021	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS	MR. P N CHOUDHURY MRS. H SARMAH MR. D KONWAR	GA, ASSAM MR. V RAJKHOWA MR D GOGOI ASSTT.S.G.I. SC, FOREST SC, PCB SR. SC, APGCL SC, GMC
	WITH I.A.(Civil)/1169/2021 in PIL/40/2021	PRADIP BARUAH Versus UNION OF INDIA AND 9 ORS.	MR. P N CHOUDHURY MRS. H SARMAH	GA, ASSAM ASSTT.S.G.I. SC, GMC SR. SC, APGCL SC, PCB SC, FOREST
19	PIL/9/2018	SAURADEEP DEY Versus THE UNION OF INDIA and 4 ORS.	MS. D GHOSH MS. N DEKA	MRS. A GAYAN MR. M PHUKAN, R ASSTT.S.G.I. ASSTT.S.G.I.
20	I.A.(Civil)/1057/2018 in Mat.App./18/2018	MAYENGBAM SHYAMANAND Versus SMT. ALEMILA IMTI LONGKUMAR	MR. S BORTHAKUR MR. V RAJKHOWA MR. J ABBAS	
	WITH Mat.App./18/2018	MAYENGBAM SHYAMANAND Versus SMT. ALEMILA IMTI LONGKUMAR	MR. S BORTHAKUR MR. V RAJKHOWA MR. J ABBAS	
21	I.A.(Civil)/3590/2018 in Mat.App./66/2018	SMT PINKY BALMIKI Versus SRI SUNIL BALMIKI	MS M HAZARIKA MR. M K BORAH	
	WITH Mat.App./66/2018	SMT PINKY BALMIKI Versus SRI SUNIL BALMIKI	MS M HAZARIKA MR. M K BORAH	
22	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC
23	WITH PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
24	WP(C)/5389/2020 FIXED	CENTRAL BOARD OF EXCISE AND CUSTOMS AND 4 ORS. Versus JAYANTA DEY AND 9 ORS.	MR. S C KEYAL	
25	PIL/55/2021	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM
26	PIL/88/2021	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM SC, FOREST

	WITH I.A.(Civil)/651/2022 in PIL/88/2021	ARUP KUMAR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	SC, FOREST
27	WITH PIL/37/2021	SHILADITYA DEV Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/1786/2021 in PIL/37/2021	INDRAJAY CHAKMA AND 2 OTHERS Versus SHILADITYA DEV AND OTHERS	MR. S. DEY	GA, ASSAM SC, FOREST
	WITH I.A.(Civil)/1870/2021 in PIL/37/2021	ABDUL GANI AND 3 ORS. Versus SHILADITYA DEV AND 5 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR B KAUSHIK SC, FOREST
28	C.Ex.App./4/2022 FIXED	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S LUIT DEVELOPER PRIVATE LIMITED .	SC, GST MR. S C KEYAL MS. P DAS	
29	PIL/10/2022 FIXED	PODMO TERON Versus THE UNION OF INDIA AND 8 ORS	MR. B BARUAH MR S HUSSAIN	MR. B CHAKRAVARTY (r-9) MS. A LALA (r-9) SC, NHIDC ASSTT.S.G.I. SC, K A A C
30	W.P.(CrI.)/25/2022 FIXED	BABUL AHMED Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI H A AHMED	GA, ASSAM ASSTT.S.G.I.
31	Mat.App./37/2022 FIXED	SMT. BHARATI DEY (DAS) Versus DEBASISH DAS	MR. S C BISWAS MS A BORAH MS. J GHOSH	
32	PIL/54/2022 FIXED	TIHU NAGAR UNNAYAN SAMITTEE Versus UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	MR. S BORTHAKUR (R-4) GA, ASSAM MR. S S ROY (R-4) MR. U B SARMA (R-7) MRS. G SARMA (R-7) ASSTT.S.G.I. SC, PCB
33	PIL/67/2022 FIXED	BIJAN CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM
34	WA/113/2022 FIXED	TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS	GA, AP
	WITH I.A.(Civil)/3488/2021 (Filing Number) in WA/113/2022	TAGER CHADER AND 93 ORS. Versus THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B	MR. U K NAIR	
35	WITH WA/79/2020	SRI HINIUM TAKUNG AND 30 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 17 ORS	MR H K DAS MR. U K NAIR MR D J DAS MR. U PATHAK MR. M P SARMA	GA, AP
	WITH I.A.(Civil)/1224/2020 in WA/79/2020	SRI HINIUM TAKUNG AND 30 ORS Versus THE STATE OF ARUNACHAL PRADESH AND 17 ORS	MR H K DAS MR. U K NAIR MR D J DAS MR. U PATHAK MR. M P SARMA	GA, AP

36	WA/136/2022 FIXED	LALRAMTHARA PACHUAU AND 4 ORS. Versus MIZORAM UNIVERSITY (MZU) AND 2 ORS.	MS C LALLAWMZUALI MR. R R Gogoi MR L SAILO	MR. I CHOWDHURY SR ADV (R1, R2) MR. A K BARUAH (R1, R2) MR. S BISWAKARMA (R1, R2) MS G DAS (R1, R2) MR T DAS (R1, R2)
37	WA/338/2022 FIXED	HABIBAR RAHMAN Versus STATE OF ASSAM AND 5 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, FOREST
38	I.A.(Civil)/1295/2022 in Mat.App./6/2022	IBRAHIM KHAN Versus NUR BHANU @ NURJAHAN BEGUM	MR. S HOQUE	MR. R ALI MR S ALI MR G U AHMED MR M Z SHAH
	WITH Mat.App./6/2022	IBRAHIM KHAN Versus NUR BHANU @ NURJAHAN BEGUM	MR. A GONI MR. S HOQUE	MR. R ALI MR. R ALI MR S ALI MR S ALI MR G U AHMED MR M Z SHAH
39	I.A.(Civil)/2375/2022 FIXED in WA/9390/2022	THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR	MR. B CHAKRAVARTY	
	WITH WA/9390/2022 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	
	WITH I.A.(Civil)/9392/2022 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus CHANDRA SHEKHAR E	MR. B CHAKRAVARTY	
40	I.A.(Civil)/2893/2022 FIXED in Cus.Ref./1/2022	SMTI. NEMLUNI Versus THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.	MR N DASGUPTA MS P SIKDAR	SC, CUSTOMS
	WITH Cus.Ref./1/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SMTI. NEMLUNI	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
	WITH I.A.(Civil)/2902/2022 in Cus.Ref./1/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SMTI. NEMLUNI	MR. S C KEYAL	MR N DASGUPTA
41	Cus.Ref./2/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SUBIR MODAK	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
	WITH I.A.(Civil)/2897/2022 in Cus.Ref./2/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. Versus SUBIR MODAK	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
	WITH I.A.(Civil)/2950/2022 in Cus.Ref./2/2022	SUBIR MODAK Versus THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.	MR N DASGUPTA MS P SIKDAR	SC, CUSTOMS
42	Cus.Ref./3/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus RONNIE ZOLIANGGURA	MR. S C KEYAL SC, CUSTOMS	

	WITH I.A.(Civil)/2918/2022 in Cus.Ref./3/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR Versus RONNIE ZOLIANGGURA	MR. S C KEYAL	
43	I.A.(Civil)/2926/2022 FIXED in WA/222/2022	NILAKSHI DEVI AND 59 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU. MR. K N CHOUDHURY
	WITH WA/222/2022	NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
	WITH I.A.(Civil)/1903/2022 in WA/222/2022	NILAKSHI DEVI AND ORS. Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, SEC. EDU. SC, SEC. EDU.
44	WITH WA/186/2022	THE STATE OF ASSAM AND 4 ORS. Versus DIPANKAR GOGOI AND 792 ORS	SC, SEC. EDU. GA, ASSAM SC. EDU.	MS D BORGOHAIN MS D BORGOHAIN MR. P GOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MS. M SARMAH (r-689) MS. M SARMAH (r-689)
	WITH I.A.(Civil)/1852/2022 in WA/186/2022	JAYANTA BARMAN AND 23 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, SEC. EDU.
	WITH I.A.(Civil)/2569/2022 in WA/186/2022	DIBARUN SARMA AND 4 ORS. Versus THE STATE OF ASSAM AND 795 ORS	MR. A J SAIKIA MR. I CHOWDHURY SR ADV MR. B KAKATI MR. S BISWAKARMA MS G DAS MR G S BORO SK RAMZAN ALI MR T DAS R. CHAUHAN	GA, ASSAM MR. S Ali SC, EDU
45	WITH WA/215/2022	BANJIT BAISHYA AND 231 ORS. Versus DIPANKAR GOGOI AND 795 ORS.	MR. K N CHOUDHURY MR M HASHAN MR. M AHMED MR. D J DAS	SC, SEC. EDU. MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH
46	WITH WA/283/2022	NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS (B)	DR G J SHARMA MR S HUSSAIN	SC, EDU
	WITH I.A.(Civil)/2103/2022 in WA/283/2022	NABANITA GOSWAMI AND 317 ORS Versus PARISHMITA HAZARIKA AND 6 ORS	DR G J SHARMA MR S HUSSAIN	SC, EDU
47	I.A.(Civil)/3029/2022 FIXED in WA/327/2022	THE SECURITIES AND EXCHANG BOARD OF INDIA AND ANR. Versus ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	

	WITH WA/327/2022	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. Versus ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	MR. A GOYAL MR. A GOYAL MR. A CHOUDHURY MR. A CHOUDHURY
HEARING				
48	WP(C)/1500/2016 FIXED	STAR CEMENT LIMITED Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION(R 2-3) GA, ASSAM MS.K DUTTA
49	WP(C)/8682/2019 FIXED	KRISHNA KANTA DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. U SARMA	SC, SEC. EDU. SC, N C T E
50	WITH WP(C)/7959/2017	PARTHA SARATHI CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR.J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
51	WITH WP(C)/840/2018	PRABHASH KUMAR SARMA Versus THE STATE OF ASSAM	MR A R BHUYAN	SC, SEC. EDU. GA, ASSAM
52	WITH WP(C)/5480/2019	IBRAHIM KHAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	SC, SEC. EDU. MR. I ALAM (SC, N.C.T.E)
53	WITH WP(C)/5992/2019	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. I ALAM SC, N C T E
54	WITH WP(C)/4250/2020	SYED USUF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU. SC, N C T E
55	WITH WP(C)/571/2022	CHAND MOHOMMAD ALI AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.
56	PIL/62/2021 FIXED	ALL RABHA STUDENTS UNION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S R RABHA MR P BHARDWAJ	GA, ASSAM MR B CHOUDHURY (r-5) SC, EXCISE DEPTT.
57	WITH PIL/51/2021	BISHWAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY (R-5) SC, EXCISE DEPTT.
58	WA/291/2022 CAVT. NO.09182/022, FIXED, CAVT./918/2022	BIMOLA SUKLABAIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR
	WITH I.A.(Civil)/2764/2022 in WA/291/2022	BIMOLA SUKLABAIDYA Versus ASHISH NATH AND 4 ORS.	MR P NAYAK	SC, P AND R.D. GA, ASSAM MR. J M A CHOUDHURY MR. A B T HAQUE FOR CAVEATOR

59 **WITH**
WA/289/2022
CAVT. NO. 09182/022,

THE STATE OF ASSAM
Versus
ASHISH NATH AND ANR.

SC, P AND R.D.
MR. K KONWAR
MR. S DUTTA

MR. J M A CHOUDHURY
MR. A B T HAQUE
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/1622/2019	ABDUL ALI Versus THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MR P K BASU	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>ADMISSION</u>				
2	WP(C)/1400/2019 WITH LCR	MUKSHED ALI Versus THE UNION OF INDIA AND 5 ORS	MR R DHAR MD. A MATLIB	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/1417/2019 WITH LCR	RAM SAGAR RAM Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUIYA	SC, NRC (R6) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5)
4	WP(C)/1436/2019 WITH LCR	TARUN MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/1447/2019 WITH LCR	PUSPA DEVI Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS K LAHKAR MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

6	WP(C)/1492/2019 WITH LCR	SAIFAR ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. J AHMED MS. S R SAIKIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/1616/2019 WITH LCR	KURBAN ALI Versus UNION OF INDIA AND 5 ORS.	MR. G PATOWARY MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
8	WP(C)/1624/2019 WITH LCR	BANISHA KHATUN @ BANESA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/1644/2019 WITH LCR	ANOWAR HUSSAIN @ ANOWAR SIKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
10	WP(C)/1648/2019 WITH LCR	NUR ISLAM SIKDAR @ NUR ISLAM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/1690/2019 WITH LCR	AZAM ALI MONDAL Versus UNION OF INDIA AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/1747/2019 WITH LCR	KHODEJA KHATUN @ KHUDEJA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/2140/2019 WITH LCR	ABDUL BATEN @ MD. ABDUL BATEN @ ABDUL BATEN ALI AND 3 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D F A AHMED MR. J LASKAR	SC, NRC ASSTT.S.G.I. SC, F.T
14	WP(C)/2242/2019 WITH LCR	NUR ISLAM @ NOOR @ NURUL ISLAM AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. K LAHKAR MR. R BISWAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/2385/2019 WITH LCR	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/5328/2020 WITH LCR	FULJAN NESSA @ JAMELA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/1998/2022 WITH LCR	MD. HAZARAT ALI Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. N I MAZARBHUYAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/6835/2022 FIXED, WITH LCR	SAMSUN NAHAR Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ORDERS

19	WP(C)/5726/2021	KHUSBOO DAMANI Versus THE GAUHATI HIGH COURT AND 35 ORS	MR. J ROY MR A ATREYA	SC, GHC
20	W.P.(CrI.)/34/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A MONDAL MR. A ISLAM	GA, ASSAM

21 Review.Pet./106/2022
WITH WA/126/2017 (D/O)

SRI TILAK CHETRI
Versus
UNION OF INDIA AND 3 ORS

MR B ACHARYYA
MR R CHOWDHURY
MS. M ACHARYYA
MS T NATH

MRS. A GAYAN
ASSTT.S.G.I.

STAY MATTERS

22 WP(C)/5939/2018
WITH LCR

MAINUDDIN ANSARY
Versus
THE UNION OF INDIA AND 6 ORS.

MR S M ABDULLAH P
MR. M HOQUE
MR. MD S HOQUE
MS. A BORUAH

SC, NRC
MR. D BARUAH
MS. A VERMA
MR J PAYENG
ASSTT.S.G.I.
SC, F.T
SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./4/2022 PART-HEARD	M/S HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY AND ANR.	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
	WITH			
2	Arb.P./7/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	SC, RAILWAY
	WITH			
3	Arb.P./8/2021	M/S. HCC-DSD-VNR CONSORTIUM Versus NORTHEAST FRONTIER RAILWAY	MR. K GOSWAMI MS. A NEOG MS M KAKOTY MR. A SANDILYA	MS S CHAKRABORTY SC, RAILWAY
4	WP(C)/7021/2018 FIXED	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE
5	Arb.P./18/2019 FIXED	M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
	WITH			
6	Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY
7	Arb.P./3/2020	M/S. RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
8	Arb.P./4/2020 FIXED	BIKASH ENTERPRISES Versus THE UNION OF INDIA AND 2 ORS	MRS. S ROY MR R HUSSAIN	SC, NF RLY
9	Arb.P./5/2020 FIXED	M/S. C.C. CONSTRUCTION AND 5 ORS. Versus UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MRS. S ROY	MR G GOSWAMI SC, NF RLY
10	Arb.P./9/2021 FIXED	M/S GANGA CONSTRUCTION CO. Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MS S CHAKRABORTY MS S CHAKRABORTY SC, NF RLY

11	Arb.P./10/2021	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. Versus UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	MR. J P MORE SC, RAILWAY
12	Arb.P./8/2022	COMPETENT INFRASTRUCTURES AND CONSULTING PVT. LTD. Versus THE DIRECTOR, EMPLOYMENT AND CRAFTSMAN TRAINING,	MR. B PATHAK MR. R THADANI MR V KUMAR	MR S P DAS SC, DIRECTORATE OF EMPLOYMENT
13	Arb.P./16/2022	DURGA KRISHNA STORE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MR. S K MEDHI ASSTT.S.G.I.
14	Arb.P./20/2022	M/S RAITANI ENGINEERING WORKS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A BISWAS MR R KALITA MS S AHOM	MR. K GOGOI ASSTT.S.G.I.
15	Arb.P./26/2022	R L CONSTRUCTION Versus NORTH EAST FRONTIER RAILWAY (CONSTRUCTION ORGANIZATION) AND ANR	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MS. B SARMA ASSTT.S.G.I.

ORDERS

16	Arb.P./1/2022 FIXED	BHASKAR KANTI SINHA Versus SUSHOBHAN SINHA AND 3 ORS	MR. A ROY	MR. B DEKA (r-3,4) MS P BARUAH (r-3,4)
17	Review.Pet./160/2022 WITH WP(C)/8127/2017 (D/O)	ABDUL KAIF ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR. B K DAS	GA, ASSAM

HEARING

18	WP(C)/763/2018 PART-HEARD	MAHESH HAZARIKA Versus THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)
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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
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7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/1403/2021 B/O	DIPAK CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. J A AHMED	SC, PWD ROAD GA, ASSAM SC, WPT AND BC SC, FINANCE
MOTION				
2	Cont.Cas(C)/689/2022	JITENDRA THAKUR AND 13 ORS Versus AJAY KUMAR BHALLA (IAS) AND 3 ORS	MD H R AHMED MD S A MONDAL	
3	WP(C)/6789/2022	SHAH NEWAZ NOBI Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	GA, ASSAM MR. J HANDIQUE, SC, REVENUE DEPTT.
4	WP(C)/6805/2022	BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, P AND R.D. GA, ASSAM
5	WP(C)/7062/2022 FIXED	MINJUWARA CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR. S A HUSSAIN MR D J HALOI	SC, HEALTH
6	WP(C)/7134/2022 FIXED	SISHIR DEY AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM DY.S.G.I. SC, GHC
7	WP(C)/7582/2022	AJIT SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
8	WP(C)/7590/2022	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
9	WP(C)/7591/2022	HIRANYA DEVI BORA Versus THE GOVERNMENT OF ASSAM AND 4 ORS.	MR. A NARZARI MS. S T BOKTH	GA, ASSAM
10	WP(C)/7594/2022	APARAJITA SARMAH BEZBARUAH Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM

11	WP(C)/7599/2022	SAYAN SILL Versus THE UNION OF INDIA AND 7 ORS.	MS. P MAHANTA MR. N BARMAN MR. B K GOSWAMI	DY.S.G.I.
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
12	I.A.(Civil)/3442/2022 in Cont.Cas(C)/569/2020	SYED RIAZUL HAQUE Versus PRADIP TIMUNG , ACS	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR K L GUPTA
	WITH Cont.Cas(C)/569/2020	SYED RIAZUL HAQUE Versus TEZ PRASAD BHUSAL	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	MR. B CHAKRABORTY MR K L GUPTA MR. S K TALUKDAR (r-3) MS. S T BOKTH (r-3)
13	I.A.(Civil)/3479/2022 in Cont.Cas(C)/99/2022	TAZ UDDIN LASKAR Versus DR. J. B. EKKA AND 2 ORS.	MR. JUNM LASKAR MS N KHATUN	
	WITH Cont.Cas(C)/99/2022	TAZ UDDIN LASKAR Versus DR. J. B. EKKA AND 2 ORS.	MR. JUNM LASKAR MS N KHATUN	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
<u>ADMISSION</u>				
14	WP(C)/3581/2014	SMTI GEETANJALI BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR.R C SAIKIA MR.K K SHARMA MS.K SAIKIA MS.B BARUAH	MR.G BAISHYA SC, AG SC, FINANCE SC, AGRI. DEPARTMENT
15	WP(C)/2815/2018	JITUMANI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MR H DAS	GA, ASSAM SC, IRRIGATION MR. B AHMED
16	WP(C)/5329/2018	ABU SAYED Versus THE STATE OF ASSAM AND 2 ORS.	MR. S RAHMAN MR D SAIKIA MR. MD S HOQUE MS A BORAH	GA, ASSAM SC, REVENUE
	WITH			
17	WP(C)/5324/2018	NURJAMAL HUSSAIN DEWAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA MR D SAIKIA	GA, ASSAM SC, REVENUE
18	WP(C)/25/2019	TARABANU BEGUM Versus THE STATE OF ASSAM AND 7 ORS.	MR. R ALI MR M SHELM	GA, ASSAM SC, AG MS. M D BORAH, SC, TRANSPORT DEPARTMENT MR. H A AHMED (R8) SC, A S T C
19	WP(C)/160/2019	RAJESH KUMAR ROY @ RAJESH ROY Versus THE UNION OF INDIA AND 4 ORS.	MR. P J PHUKAN MR H BARUAH	MR. D C BORAH (C.G.C., R1-R5) ASSTT.S.G.I.
20	WP(C)/350/2019	ANAL KR. GOGOI AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR D MAHANTA	SC, HEALTH SC, FINANCE
21	WP(C)/3525/2019 B/O	AMARENDRA NATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B GOGOI MR P NAYAK MS. N BORDOLOI	SC, EXCISE DEPTT.
22	WP(C)/4954/2019	SANKAR DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, FINANCE
23	WP(C)/9381/2019	SI(RT) 19924091 BHARAT CH. DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA	GA, ASSAM

24	WP(C)/3243/2020 FIXED	BHABENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 14 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM SC, AG MR. S S ROY, GA, ASSAM MR. R K TALUKDAR MR. B CHOUDHURY, SC, AGRI. DEPTT. MR P NAYAK, SC, FINANCE MR. R BORO (R-13) SC, FINANCE SC, AAU
25	WP(C)/4193/2020	BULU DAS KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	GA, ASSAM
26	WP(C)/252/2021 FIXED	RANJIT KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A ROSHID MR. A R SIKDAR MR. A R SIKDAR MS. M R DEVI M M ZAMAN	GA, ASSAM MR. S DUTTA (SC, P&RD) MD R ISLAM (R-7,8,9) MR D N SARMA (R-7,8,9) S K DAS (R-7,8,9) SC, REVENUE SC, FINANCE
27	WP(C)/4789/2021 WITH OFFICE NOTE	DIPU KUMAR DAS Versus THE UNION OF INDIA AND 9 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED	MR. K N CHOUDHURY (R-7,8,9,10) MR. N DEKA (r-2 to 6) MR. S S ROY (C.G.C.) MR. M GOGOI (r-2 to 6) MR. D J DAS (R-7,8,9,10) MR A R BAROOAH (r-2 to 6) N GAUTAM (R-7,8,9,10) ASSTT.S.G.I.
28	WP(C)/5455/2021	EX FORCE NO. 025090635 SHRI ABINASH BARMAN Versus THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	ASSTT.S.G.I.
29	WP(C)/6650/2021 B/O	APURBA DEHINGIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, PWD
30	WP(C)/135/2022 B/O	PANKAJ KANTI DEY Versus THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	GA, ASSAM
31	WP(C)/239/2022 FIXED	THOGESWAR BHORALI Versus THE STATE OF ASSAM AND 8 ORS	MRS. B GOGOI MS M BORAH	MR. A HASSAN, SC, ACCOUNTANT GENERAL (A&E) SC, IRRIGATION SC, FINANCE
32	WP(C)/2692/2022 B/O	FORCE NO. 060111875 EX SEPOY/GD VIBHAS CHANDRA Versus THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I.
33	WP(C)/3027/2022 FIXED	DHRUBAJYOTI MEDHI AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. N BORAH	SC, HEALTH AND F W SC, FINANCE
34	WITH WP(C)/7196/2021	JITUL BOR BORAH AND 16 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, HEALTH SC, FINANCE
35	WP(C)/4057/2022 B/O	SARASWATI DEVI THAPA Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR MR. D DOLEY MS P BORA MS S P CHETRY	MR. D J DAS MR. D J DAS ASSTT.S.G.I.
36	WP(C)/4442/2022 FIXED, WITH LCR	PRANAB RONGCHONG Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM
37	WP(C)/4872/2022 B/O	MAINA SARKAR AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S K SARKAR MRS V L BHATTACHARJEE MS C BURAGOHAIN	SC, ELEM. EDU SC, SEBA

38	WP(C)/5473/2022 B/O	MONALISHA BHATTACHARYYA Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND ANR	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME MR A CHETIA	SC, APDCL
39	WP(C)/5958/2022 FIXED	MINTU KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. M AHMED	GA, ASSAM
40	WP(C)/6774/2022 CAVT. NO.11882/022, FIXED	MD. RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN	GA, ASSAM MD. S ALOM (FOR CAVEATOR) MR. M S ALAM (FOR CAVEATOR) SC, REVENUE
ORDERS				
41	Cont.Cas(C)/603/2017 FIXED	SIRAJ UDDIN and 3 ORS. Versus V.K.PIPERSENIA and 6 ORS.	MR. M DUTTA MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR. J HANDIQUE MR. J HANDIQUE MR. R BORPUJARI MR. R BORPUJARI MR D SAIKIA
42	Cont.Cas(C)/220/2021	RANJUMAN ARA BEGUM Versus RATHINDRA BHUYAN AND 2 ORS	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA MR R DHAR (R-4) MR. A CHETRY MR. B GOGOI MR. K GOGOI MR. D UPAMANYA MR A CHALIHA MR M BHUYAN SC, HEALTH
43	WP(C)/1500/2021	RANJIT KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK A N HUSSAIN MR. P J DAS	DR. B AHMED (R-6) SC, CO OP GA, ASSAM MR. A K AZAD (R-6) MR. R A CHOUDHURY (R-6)
WITH				
44	WP(C)/1171/2021 CAVT. NO. 02022/021,	RANJIT KUMAR ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	DR. B AHMED (R-6) SC, CO OP GA, ASSAM MR B SINHA MR. A K AZAD (R-6) MR. R A CHOUDHURY FOR CAVEATOR
45	Cont.Cas(C)/385/2022	NILIMA BEGUM Versus RATO BASUMATARY AND 2 ORS	MR. A MOBARAQUE	
46	Cont.Cas(C)/498/2022	RINA PAUL AND 2 ORS Versus BIVASH MODI AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR D KALITA (R-1,2) MR. D NATH (r-1,2)
47	WP(C)/7160/2022 FIXED	NARJI BEGUM Versus THE STATE OF ASSAM AND 9 ORS.	MR. S BANIK MR A RAZZAK	GA, ASSAM SC, AG SC, FINANCE
HEARING				
48	WP(C)/6314/2018 FIXED	RANJAN SINGHA AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. J KALITA MR D K DAS MR. R K AGARWALA MR. M MAHANTA (P1) MR H BETALA MR. D PEGU MR. T DOLEY	GA, ASSAM SC, APSC M KATAKY
WITH				
49	WP(C)/6397/2018	RUBAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC M KATAKY

50 WITH
WP(C)/6650/2018

MANIKA BURAGOHAIN
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. J KALITA
MR. R MAZUMDAR
MRS P RAI
MR H BEZBARUA
MR. U SARMA
MS. P K DEVI
MR. D PEGU

GA, ASSAM
SC, APSC

STAY MATTERS

51 WP(C)/6270/2022

ABDUL TAHIR BARLASKAR
Versus
THE STATE OF ASSAM AND 5 ORS

MR. U K NAIR
MR. J M A CHOUDHURY
MR. A B T HAQUE

SC, CO OP
MR. A B T HAQUE

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday, 28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-II), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
1 Cont.Cas(C)/686/2022	SMTI. MOUSUMI DAS Versus DR. OM PRAKASH, IAS	MR. T U LASKAR MR. N DHAR	
2 Cont.Cas(C)/690/2022	TARUN CHANDRA CHUTIA Versus SURANJANA SENAPATI	MR. P. SINGHA MR P H KONWAR	
3 WP(C)/6000/2022 B/O	PROBIN KUMAR CHINTEY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, SEC. EDU. GA, ASSAM
4 WP(C)/6643/2022 B/A	MUNINDRA CHUNGKRANG Versus THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
5 WP(C)/6772/2022 WP(C) 734/21(D/O)	SUNITA KAKATI AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. D. BORAH	SC, SEC. EDU. SC, FINANCE
6 WP(C)/6919/2022 FIXED	SUBRATA ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	SC, SEC. EDU. GA, ASSAM
7 WP(C)/6973/2022 FIXED	AHADUL LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. N H LASKAR	MR. A M BORA, SR. SC, NMC MR. D K BAIDYA, SC, NMC SC, HEALTH
WITH 8 WP(C)/6846/2022	MAMSHADUL ALOM Versus THE STATE OF ASSAM AND 2 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	MR. A M BORA, SR. SC, NMC MR. D K BAIDYA, SC, NMC SC, HEALTH AND F W
WITH 9 WP(C)/7083/2022	SEGUPTA YEASMIN BORBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR H K SARMA MR H I CHOUDHURY B B HUSSAIN	MR. A M BORA, SR. SC, NMC MR. D K BAIDYA, SC, NMC DY.S.G.I. SC, HEALTH
WITH 10 WP(C)/7167/2022	MIFTAHUL ABED KHAN Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. A M BORA, SR. SC, NMC MR. D K BAIDYA, SC, NMC SC, HEALTH

11	WP(C)/7039/2022 FIXED	MANISHA BHOWMIK AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	SC, SEC. EDU.
12	WP(C)/7075/2022 FIXED	SMT. RUMI CHETIA Versus THE STATE OF ASSAM AND 5 ORS.	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
13	WP(C)/7273/2022 FIXED	DIPANJALI HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. F A FAROOQUE	SC, SEC. EDU. SC, BTC
WITH				
14	WP(C)/7240/2022	SUPARNA DEY AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. SC, DIMA HASAO SC, FINANCE
15	WP(C)/7360/2022 FIXED	DEBASHREE TAID Versus THE STATE OF ASSAM AND 2 ORS.	MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, SEC. EDU.
16	WP(C)/7512/2022 FIXED	SMTI. RENUKA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R MEDHI MS C DAS MR P C R MEDHI	SC, ELEM. EDU GA, ASSAM
17	WP(C)/7587/2022	BIPUL CHANDRA NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
18	WP(C)/7588/2022	DIMBESWAR BAYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU
19	WP(C)/7595/2022	PROF. GURUPRASAD KHATANIAR Versus THE BHATTADEV UNIVERSITY AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK	SC, G U
20	WP(C)/7596/2022	KALPANA BORAH Versus THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
21	WP(C)/7600/2022	BINOD KARMAKAR AND 193 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA M R Sharma	SC, ELEM. EDU
ADMISSION				
22	WP(C)/3582/2019 B/O	NAMRATA SINGHA Versus THE GAUHATI UNIVERSITY AND 2 ORS.	MR H R A CHOUDHURY MS. M MALLIK MS. M PATHAK MR GAURAV R DUTTA MR A R BAROOAH MR. B S SINGHA	MR. A CHAMUAH (SC, UGC, R-3) MS. P BARMAN (SC, GU, R- 1,2)
23	WP(C)/742/2020 FIXED	NURUL ISLAM MIAH Versus THE STATE OF ASSAM AND 9 ORS	MR M H AHMED MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR A IKBAL MR. G A CHOUDHURY	SC, ELEM. EDU MS. N PHUKAN, SC, ELEMENTARY EDU. DEPTT. (R-1 TO 7) MR B GOGOI, SC, FINANCE (R- 8 TO 10)
WITH				
24	WP(C)/692/2020	MONOWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. G A CHOUDHURY	SC, ELEM. EDU
25	WP(C)/1116/2020	GAURI SANKAR TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SARMA MR. A SARMA MR. K K PARASAR	SC, SEC. EDU.
26	WP(C)/175/2021	RINA DEKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR. N PATHAK MR. K K PARASAR	SC, HIGHER EDU MR B P BORAH MR B P BORAH MR P J DUTTA MR P J DUTTA MR R S RONGHANG MR R S RONGHANG

27	WP(C)/553/2021	MRINMOY BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. R K BORAH MR B BURAGOHAIN MR. R PHUKAN	SC, ELEM. EDU SC, SCERT, ASSAM
	WITH I.A.(Civil)/480/2022 in WP(C)/553/2021	MRINMOY BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. R K BORAH MR. R PHUKAN MR. R PHUKAN	SC, SCERT, ASSAM SC, EDU
28	WP(C)/3312/2021	DR. SAMPURNA BHUYAN Versus THE STATE OF ASSAM AND 2 ORS	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU MRS. B GOGOI (R-3) MR. M K SHARMA (R-3)
29	WP(C)/5998/2019	PALLAVI SHARMA AND 23 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. M K CHOUDHURY MR D CHOUDHURY MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	WITH I.A.(Civil)/1836/2021 in WP(C)/5998/2019	DR. SYED HAMIDUL ISLAM AND ANR. Versus DR. PALLAVI SHARMA AND 28 ORS.	MR D MAHANTA	SC, HIGHER EDU MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY ASSTT.S.G.I.
30	WP(C)/2725/2022	DR. NIRMALA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. A J SARMA (R6) MR. P D NAIR (R6) MR G ALAM (R6) MR. H ROHMAN (R6) SC, PERSONNEL DEPT.
31	WP(C)/3322/2021	PARVIN ANOWARA Versus THE STATE OF ASSAM AND 5 ORS	MR. M A ISLAM	SC, ELEM. EDU MR. S H RAHMAN (R-6) MR. D A KAIYUM (R-6) MR J ISLAM (R-6)
32	WP(C)/4217/2021 B/O	ABDUL HALIM LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, EDU
33	WP(C)/5519/2021	SAHABUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, ELEM. EDU MR. K A MAZUMDER (r-5) MR E AHMED (r-6)
34	WP(C)/7000/2021	SAHABUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MS. S RASUL MS. R CHETRI	SC, ELEM. EDU MR. K A MAZUMDER (R-5) MR E AHMED (r-6)
35	WP(C)/7355/2021 FIXED	PRESIDENT, GOVERNING BODY, CHANDRA KAMAL BEZBARUAH COLLEGE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	SC, HIGHER EDU GA, ASSAM MS M BORAH (R-5) MS. S BURAGOHAIN (R-5) MR. B B BORAH (R-5)
36	WP(C)/515/2022	BENUDHAR BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) SC, AG MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)
37	WP(C)/782/2022	MITHUN MALAKAR AND 84 ORS Versus THE STATE OF ASSAM AND ANR	MRS. R CHETRI MR. M H RAJ BORBHUIYAN MS. S RASUL	SC, ELEM. EDU SC, N C T E SC, SSA
38	WP(C)/526/2022	IQBAL AHMED LASKAR AND 101 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. P B BORDOLOI MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU SC, ELEM. EDU SC, N C T E SC, SSA
39	WP(C)/2312/2022	JATIN CHANDRA MEDHI AND 28 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU SC, N C T E SC, SSA

40	WP(C)/864/2022 B/O	DURLAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. MR S BORTHAKUR (r-5) MR. P. SINGHA (r-5) MR P H KONWAR (r-5) SC, BTC
41	WP(C)/5376/2022	JAHIDUL ISLAM AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	SC, ELEM. EDU MR B GOGOI, SC, SCERT (R-4 & 5)
42	WP(C)/5482/2022 B/O	ABDUL BATEN AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU MR. R ISLAM (r-5) GA, ASSAM MR G U AHMED (r-5)
43	WP(C)/6554/2022 B/O	DR. HADIQA SHIRIN Versus THE STATE OF ASSAM AND 3 ORS	MS S CHAKRABORTY	SC, HEALTH
ORDERS				
44	Cont.Cas(C)/564/2017	NUR AHMED Versus R.C. JAIN and 2 ORS	MS.K DEVI MR.M SARMA MR.K DAS	MR. N SARMA MR. D SAIKIA, SR.ADV.
45	WP(C)/4610/2017	ANIL KR. GOGOI Versus THE STATE OF ASSAM and 5 ORS.	MR.M SARMA MS.I GOHAIN MR. R SARMA MR. K R PATGIRI MR. B GOGOI MS. P BARMAN MR.J A AHMED	MR. M MAHANTA MR. P K MUNIR SC, SECONDARY EDUCATION
46	WP(C)/6252/2019	RABIA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR M J QUADIR MR. K MIRA MR. F RAHMAN	SC, SEC. EDU. GA, ASSAM
WITH				
47	WP(C)/1939/2018	RABIA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MR M J QUADIR MR. N ANSARI	SC, SEC. EDU. GA, ASSAM MR F U BARBHUIYA MS S DAS
48	Cont.Cas(C)/385/2020 B/O	RAJLAKSHMI DUTTA BORA Versus PREETOM SAIKIA AND 7 ORS.	MR. B P SINHA	SC, HIGHER EDU MR. K GOGOI(r-7) MR. A R TAHBILDAR
49	Cont.Cas(C)/502/2020	DIPANKAR PAUL Versus BHUPEN TALUKDAR AND 2 ORS	MR. D P BORAH MS. S BORO MR B PAUL	MR H BEZBARUA MS. P K DEVI
50	WP(C)/4898/2020 B/O	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. B. C. DAS (R8) MR. B. DEURI, GA, ASSAM (R7) MR. P. DEKA (R8) MR. A K DUTTA (R3, R5) MR. B BORAH (R8) MR. B PURKAYASTHA (R3, R5)
51	Cont.Cas(C)/142/2021	ARUN SAIKIA Versus PREETOM SAIKIA AND ANR	MRS P RAI MR H BEZBARUA MS. P K DEVI MR H J SAIKIA	MR. D SAIKIA MR. N J KHATANIAR MR. K K DUTTA
WITH				
	I.A.(Civil)/1897/2022 in Cont.Cas(C)/142/2021	ARUN SAIKIA Versus PREETOM SAIKIA AND 2 ORS.	MRS P RAI MR H BEZBARUA	SC, EDU
52	WP(C)/541/2021	MD. ABUL KALAM Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, SEC. EDU. MR. T CHUTIA (SC, ASSAM HIGHER SECONDARY EDU. COUNCIL) SC, FINANCE
53	WP(C)/1493/2021	OLEE BARMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. A DAS	SC, HIGHER EDU SC, HIGHER EDU SC, SEBA SC, BTC

54	WP(C)/6761/2021 FIXED	ASHOK KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. S HAZARIKA (r-5) MR S SARMAH (r-5)
	WITH			
55	WP(C)/3292/2021	SCHOOL MANAGING AND DEVELOPMENT COMMITTEE OF GASHBARI HIGH SCHOOL AND ANR. Versus THE STATE OF ASSAM 3 ORS	MR D DEKA MR. S HAZARIKA	MR. A K DUTTA (R-4) MR. B PURKAYASTHA (R-4) SC, EDU
56	Review.Pet./78/2022 B/O, WITH WP(C)/1052/2022 (D/O)	PRADIP KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR D KALITA	GA, ASSAM
57	I.A.(Civil)/1931/2022 in WP(C)/846/2022	FORMAN ALI AND 18 ORS Versus THE STATE OF ASSAM AND 21 ORS.	MR A ALI MR. Y ALI	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/846/2022	FORMAN ALI AND 18 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR A ALI MR. Y ALI	SC, ELEM. EDU MD. A A KHAN (r-5 to 22) MR. A AHMED (r-5 to 22) U U KHAN (r-5 to 22)
58	WP(C)/2762/2022 CAVT. NO.03312/022, B/O	MD ABDUR RAZZAQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	MS P BORAH SC, EDU FOR CAVEATOR
59	I.A.(Civil)/2946/2022 in WP(C)/1167/2022	ASHOK DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, HIGHER EDU SC, HIGHER EDU
	WITH WP(C)/1167/2022	ASHOK DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MD A ALI M M ZAMAN	SC, HIGHER EDU
60	I.A.(Civil)/3223/2022 in WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
	WITH WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
61	I.A.(Civil)/3239/2022 in WP(C)/3207/2022	PANKAJ KUMAR CHAUHAN AND 31 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH WP(C)/3207/2022	PANKAJ KUMAR CHAUHAN AND 31 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3242/2022 in WP(C)/3207/2022	BISHAL SAHU Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3243/2022 in WP(C)/3207/2022	TARA KUMARI CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3244/2022 in WP(C)/3207/2022	PRANITA CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3245/2022 in WP(C)/3207/2022	PREM SAGAR CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3249/2022 in WP(C)/3207/2022	PREM CHAND CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA

	WITH I.A.(Civil)/3250/2022 in WP(C)/3207/2022	KISHAN CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3251/2022 in WP(C)/3207/2022	CHANDRASEKHAR CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3252/2022 in WP(C)/3207/2022	HEMLATA SINGH Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3253/2022 in WP(C)/3207/2022	KARAN CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3254/2022 in WP(C)/3207/2022	BHOLA NATH CHOUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3256/2022 in WP(C)/3207/2022	BIRENDRA CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3257/2022 in WP(C)/3207/2022	CHANDAN CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
	WITH I.A.(Civil)/3278/2022 in WP(C)/3207/2022	PUNSI CHAUHAN Versus THE STATE OF ASSAM AND 14 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, SSA
62	WP(C)/3354/2022	NUR HOSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU
63	I.A.(Civil)/3354/2022 in WP(C)/3516/2020	ALL ARUNACHAL PRADESH ELEMENTARY TEACHERS ASSOCIATION (AAPETA), Versus THE STATE OF ARUNACHAL PRADESH AND ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. N K MURRY	GA, ARUNACHAL
	WITH WP(C)/3516/2020	ALL ARUNACHAL PRADESH ELEMENTARY TEACHERS ASSOCIATION (AAPETA), Versus THE STATE OF ARUNACHAL PRADESH AND 7 ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. N K MURRY	GA, AP
64	WP(C)/6213/2022	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. B BORGHAIN MR B SAIKIA	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022

12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1282/2021	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND 7 ORS	MD H R AHMED MR J ISLAM	SC, PNRD GA, ASSAM
2	WP(C)/2423/2021	BAHARUL ISLAM Versus THE ELECTION COMMISSION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	GA, ASSAM SC, ELECTION COMMISSION.
3	WP(C)/5081/2021	DIPANKAR ROY Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S BORA (SC, DEPARTMENT OF HOUSING AND URBAN AFFAIRS,R- 1,2,5)
WITH				
4	WP(C)/5001/2021	SMT. ELIZABETH DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
5	WP(C)/5718/2021	ABDUL MANNAN Versus THE STATE OF ASSAM AND 5 ORS	MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
6	Cont.Cas(C)/476/2022	M/S MALINA ENTERPRISE Versus ANURAG GOEL	J U AHMED MR S R NAWAZ	
7	Cont.Cas(C)/548/2022	ABDUS SALAM Versus ANURAG GOEL	J U AHMED MR S R NAWAZ	
8	Cont.Cas(C)/563/2022	SUDEM BASUMATARY Versus ANURAG GOEL	J U AHMED MR S R NAWAZ	
9	Cont.Cas(C)/580/2022	SAGUFA AHMED Versus SABIR AHMED	MR. D GOSWAMI	
10	Cont.Cas(C)/609/2022	NRIPEN DAS Versus PABAN KUMAR BORTHAKUR AND 3 ORS	MR MINTU SAIKIA	

11	Cont.Cas(C)/687/2022	JADAB KR DAS Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA MR A CHETIA MS. L DAS	
12	Cont.Cas(C)/688/2022	HITESH DAS Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA MS N NEWME MR A CHETIA MS. L DAS	
13	Cont.Cas(C)/691/2022	CHARAN BORGAYARY Versus ANURAG GOEL	MR. U K NAIR MRS. S P NAIR MR. A BORO MS. D MAHANTA MR A CHETIA	
14	Cont.Cas(C)/692/2022	ANSUMWI NARZARY Versus ANURAG GOEL	MR. A BORO MS. D MAHANTA	
15	Cont.Cas(C)/693/2022	HITESH CH ROY Versus ANURAG GOEL, IAS	MR. U K NAIR MR. A BORO MS. D MAHANTA MS N NEWME MR A CHETIA MS. L DAS	
16	Cont.Cas(C)/694/2022	ANSUMWI NARZARY Versus ANURAG GOEL	MR. A BORO MS. D MAHANTA	
17	WP(C)/3563/2022	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
18	WP(C)/3978/2022	HRISHIKESH ADHIKARY Versus THE STATE OF ASSAM AND 5 ORS.	MRS N. SINGHA MR. D S SINGH	GA, ASSAM SC, EXCISE DEPTT.
19	WP(C)/4607/2022 FIXED	MOFIZ ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
20	WP(C)/4583/2022	ABDUL SIDDIK AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
21	WP(C)/4584/2022	MD. JONAB ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA MR. U DUTTA
22	WP(C)/4609/2022	UMAR ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
23	WP(C)/5036/2022	M/S DAS AND COMPANY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA	GA, ASSAM SC, REVENUE
24	WP(C)/5430/2022 CAVT. NO.08912/022, WITH CAVT./891/2022, CAVT./892/2022	BASABI KALITA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	MR B D DAS SC, P AND R.D. GA, ASSAM MR H K SARMA B B HUSSAIN FOR CAVEATOR
25	WP(C)/5427/2022 CAVT. NO. 08922/022,	HIREN HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	MR B D DAS SC, P AND R.D. GA, ASSAM MR H K SARMA B B HUSSAIN FOR CAVEATOR

26	WP(C)/5909/2022	ALA UDDIN MIAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, FINANCE SC, REVENUE
27	WP(C)/6250/2022	ABDUL HAI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
	WITH			
28	WP(C)/5906/2022	HAFIZ MOHAMMAD ZAMAL UDDIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
	WITH			
29	WP(C)/5969/2022	MD. BODRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
	WITH			
30	WP(C)/6221/2022	MD. ABDUL KADIR ZILANI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
31	WP(C)/6659/2022	NABIN CHANDRA BORAH Versus THE STATE OF ASSAM AND 10 ORS.	MR H BARUAH MR P BORAH	GA, ASSAM SC, GMC SC, PCB
32	WP(C)/6702/2022 B/O	AMJAD ALI Versus THE STATE OF ASSAM AND 9 ORS	MD R ISLAM MR D N SARMA S K DAS MS. M BEGUM	MR H R A CHOUDHURY (R10) SC, P AND R.D. GA, ASSAM MR. H ALI (R10) MR. R A CHOUDHURY (R10)
33	WP(C)/6716/2022 FIXED	MRS UMESH Versus THE STATE OF ASSAM AND 5 ORS	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	GA, ASSAM
34	WP(C)/6777/2022	SHASHIPRABHA DEKA MANDAL @ SHASHIPRABHA DEKA @ SHASHIPRABHA MANDAL AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM MRS. R S CHOWDHURY SC, LEGAL AID
35	WP(C)/7287/2022 FIXED	KHOKAN ROY Versus THE STATE OF ASSAM 2 ORS	MR. S CHAUHAN MR. P MAZUMDER N ALAM M. BORUAH	SR. GA, ASSAM SC, REVENUE
36	WP(C)/7341/2022 FIXED	SANJIB TAMULI Versus THE STATE INFORMATION COMMISSION AND 5 ORS	MR N M HAZARIKA	GA, ASSAM
37	WP(C)/7396/2022 FIXED	BCMS TRADERS PVT LTD Versus THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM DY.S.G.I.
38	WP(C)/7453/2022 FIXED	LONGKIRI TERANG AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. RANGON CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA	GA, ASSAM SC, K A A C SC, REVENUE
39	WP(C)/7580/2022	ABHIJIT SAHA Versus THE STATE OF ASSAM AND 2 ORS	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM SC, REVENUE
40	WP(C)/7581/2022	RAGHU SUKAI Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
41	WP(C)/7583/2022	LIPSING BORDOLOI Versus TIWA AUTONOMOUS COUNCIL AND ANR	MS D DAS	SC, TIWA AUTONOMOUS COUNCIL
42	WP(C)/7584/2022 CAVT. NO.13552/022, WITH CAVT. NO.1355/2022	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, CO OP GA, ASSAM MS. A TALUKDAR FOR CAVEATOR

ADMISSION

43	WP(C)/3566/2014	MD. FAKHARUDDIN AHMED Versus SECURITIES and EXCHANGE BOARD OF INDIA SEBI and 2 ORS.	MR.K H KHANDAKAR MR.K M HASSAN MR.P SHARMA	MS.M HAZARIKA MRS SANCHETIR-2 MR.R C SANCHATI(R-2) SC, SEBI
44	WP(C)/2882/2017 FIXED	ASMAT ALI and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.D SARMAH MR.N UPADHAYA MS.R NEWAR	GA, ASSAM MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) SC, FINANCE
45	WP(C)/3025/2022 B/O	AYAT BANU BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, P AND R.D. MR. A K HUSSAIN, (R.Nos 6 to 15) MR A HAQUE, (R.Nos 6 to 15) MR. B HUSSAIN, (R.Nos 6 to 15)
46	WP(C)/3263/2022 B/O	UTTAM LAL GUPTA AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. S K BARKATAKI MR D K NATH MS M DAS	GA, ASSAM MR. S K MEDHI ASSTT.S.G.I.
47	WP(C)/7300/2022 FIXED	GIAS UDDIN CHOUDHURY AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, CO OP

ORDERS

48	Cont.Cas(C)/95/2019 FIXED, WITH WP(C)/2727/2013 (D/O)	ON DEATH OF HAREN DAS HIS LEGAL HEIR Versus RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
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WITH

49	Review.Pet./19/2020	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY
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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WP(C)/1767/2012	RATNESWAR KALITA and 14 ORS Versus THE STATE OF ASSAM AND ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY MS.D L DEKA MR.B K SINGHA	DR.B P TODI GA, ASSAM SC, REVENUE
	WITH			
2	WP(C)/1746/2017	RATNESWAR KALITA and 5 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.S S DEY MR.M NATH MR.G RAHUL MR.D M NATH	GA, ASSAM SC, FOREST
3	WP(C)/3500/2014	BEHL COAL FUEL PVT. LTD. Versus THE NORTH EASTERN COAL FIELDS LIMITED and 3 ORS.	MR.A J HAZARIKA MRS.B GOYAL	SC, COAL INDIA
	WITH			
4	WP(C)/5110/2013	M/S ANMOL INDIA LTD. and 3 ORS Versus THE NORTH EASTERN COALFIELDS LIMITED and 3 ORS.	MR.M K CHOUDHURY MR.A J HAZARIKA MRS.B GOYAL	MR.M Z AHMED MS.B DUTTA MR.N M DUTTA MR.S K SARMA MR.S K SHARMA SC, COAL INDIA
5	WP(C)/138/2016	MRS. BAMANG YAYU and ANR. Versus UCO BANK and ANR.	MR S SANCHETI MR.R C SANCHATI MS.S SAH	MR.K K BHATRA(R-1&2) MR.R RABHA(R-1&2)
6	WP(C)/1610/2016	DHEKIAJULI SAMABAI KALA MANDIR LTD. and 2 ORS. Versus UCO BANK	MR. B KAKATI MS. P SAHARIA	MR. S CHAMARIA(R-1) MR. D SARMAH(R-1) MR. M PHUKAN(R-1) MR. S CHANDA(R-1)
7	WP(C)/3567/2016	SMT. NIRUPAMA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR.S S DEY MR.R ISLAM MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM MR. J HANDIQUE, SC, REVENUE DEPARTMENT
8	WP(C)/3812/2016	PRANAB KR. MAZUMDAR Versus STATE BANK OF INDIA and 5 ORS.	MR.B CHAKRABORTY MR.S CHAKRABORTY MR.T R SARMA MS.P MITRA MS.P HAZARIKA	MR. M SARMA (R-6)

9	WP(C)/6188/2016	MD. MOKTAB ALI Versus THE STATE OF ASSAM AND 12 ORS	MR.A M MAZUMDAR MR. R ISLAM MR.D N SARMA	GA, ASSAM MR.S K GOSWAMI(R-10) MR. J HANDIQUE (SC, REVENUE & DISASTER MANAGEMENT) MR.J I BORBHUIYA(R-12) MRS.F BEGUM(R-12) MR.S BHUYAN(R-6) SC, APDCL MR.A ACHARYA(R-10) MR.R GOSWAMI(R- 6) MR.L MOHAN(R-12) MR.R ALI(R-12) MS.M SAIKIA(R-6) MR.B K GOSWAMI(R-10) MS.P BORTHAKUR(R-6)
10	WP(C)/6838/2016	AJOY CHOUDHARY Versus THE UNION OF INDIA and 5 ORS	MR.J U AHMED MR.N K MURRY	MR. A BARKATAKI SC, RAILWAY
11	WP(C)/2160/2017	LIKHA MAJ Versus THE RECOVERY OFFICER-II and 3 ORS.	MR.H RAHMAN MR.D DAS MS.R GOGOI MR.T G BARUAH	MR.S C KEYAL(ASGI, R-1) MR.P C GOSWAMI(R-2) MR.B D GOSWAMI(R- 3 & 4) MR.N N B CHOUDHURY(R- 3 & 4) MISS S GOSWAMI R-2
12	WP(C)/3322/2017	REKHA SINGH Versus THE BANK OF INDIA and 2 ORS.	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	MR.M SHARMA(R- 1,2&3) MS.N DEVI
ORDERS				
13	Cont.Cas(C)/794/2015	PALLAV KUMAR BARUAH Versus SMTI. JAYASHREE DAULAGUPU and 2 ORS.	MSS CHANGKAKATI MR.S BORA MS.P BARMAN MR.S M T CHISTIE	MR J CHUTIYA MS S CHAKRABORTY MR.R M DAS(R-1)
14	Cont.Cas(C)/57/2016	J.K.B. ENTERPRISE Versus JYOTY NARAIN SHARMA and ORS	MR.G N SAHEWALLA MRS.S S BAWARI MR.A CHETIA MD.ASLAM	MR. T C CHUTIA (R6) MS. N DAS (R6) MR D K ROY (R6) MS. I KAKATI (R6)
15	Cont.Cas(C)/332/2017	RAJEEV SAIKIA Versus RAJIV KUMAR BORA and 3 ORS.	MR.A GANGULY MR.A BORA	MR. D SAIKIA MR.B K JAINR-3 MR. B GOGOI MR S KHOUND(R- 1&2) MR.D DAS(Sr.Adv.)(R- 1&2) MR P NAYAK MR A CHALIHA MR.P SAIKIA(R-3) MR.N J GOGOI(R-3)
16	Cont.Cas(C)/166/2018	DHARMA KANTA CHARAH AND ANR. Versus ANANDA KR. DAS AND ORS.	MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR	MS. M BHATTACHARJEE (r- 4) MR. R BORPUJARI MR. B GOGOI (R2) MS. M DEVI(R-5) MR. A DAS (R-5) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
17	Cont.Cas(C)/11/2019	M/S GREEN VIEW ENTERPRISE Versus RAKESH KUMAR, IAS AND 3 ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. D SAIKIA MR. B GOGOI MR A CHALIHA
18	Cont.Cas(C)/46/2019	M/S. PRINCE BUILDERS Versus MONALISA GOSWAMI and 2 ORS.	MR. M DAS	MR. D SAIKIA (R-3) MR. S BORA (R-3)

19	Cont.Cas(C)/160/2019	NITYA SAIKIA Versus ALOK KUMAR AND 5 ORS.	MR. M K SHARMA	MS M HAZARIKA MS M HAZARIKA MR. D SAIKIA MR. D BARUAH MR. B GOGOI MR. R DHAR (R5) MR P NAYAK MS. S KHOUND MS. S KHOUND MR. A I Ali
20	Cont.Cas(C)/249/2019	M/S. WASH TRAVELS Versus MANOJ KUMAR AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	MR. Y DOLOI MS C BORAH
21	Cont.Cas(C)/335/2019	RANJU AGARWAL AND ANR. Versus DIPTI DAS	MR. S DEKA MR B DUTTA MS. J BORO MR D TUMUNG	MR K AGARWAL MR D AKRAM
22	Cont.Cas(C)/390/2019	DIPA RAY Versus RAJESH PRASAD, IAS AND ANR.	MR. K R PATGIRI MS. P CHAKRABORTY MRS. C DAS	MR. D SAIKIA MR. R BORPUJARI MR. A CHAKRABARTY MS. N BORDOLOI
23	Cont.Cas(C)/438/2019	JEREMIOUS MINJ 8 ORS. Versus ARUNA RAJORIA AND ANR.	MD H R AHMED	MR B D DAS MR H K SARMA MRS R DEKA MS. J RONGPIPI
24	Cont.Cas(C)/499/2019	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MR. N GOGOI MS. P TAMULI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
25	Cont.Cas(C)/544/2019	DHAMOR RAIJAN FISHERY COOPERATIVE SOCIETY Versus NAREN CHANDRA BASUMATARY	MR. D P BORAH MR B PAUL	MRS. B GOGOI MR. A SARMAH MR. P SAIKIA
26	Cont.Cas(C)/650/2019	JAGEN BASUMATARY Versus ABINASH PURUSHOTTAM JOSHI AND 5 ORS.	MR. T DEURI MR. K BASUMATARY	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND MR A TALUKDAR
27	Cont.Cas(C)/670/2019	PRINCE GOYEL Versus NIKUMONI BHUYAN AND ANR.	MRS. B GOGOI MR. A SARMAH MR. M K SHARMA	MR. S BORTHAKUR (R2) MRS. D DAS BARMAN (R1) MS. P CHUTIA (R1)

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/3408/2022 in WP(C)/4881/2020	THE ENFORCEMENT DIRECTORATE Versus DR. GV SIVA PRASAD, I.P.S	MRS. A GAYAN	MR. A GOEL
	WITH WP(C)/4881/2020	DR. GV SIVA PRASAD, I.P.S Versus THE UNION OF INDIA AND 3 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, ED ASSTT.S.G.I.
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/3439/2022 in Cont.Cas(C)/271/2018	SANJOY DAS Versus MAHENDRA KUMAR YADAV AND ANR.	MR. S CHAUHAN MR. N DHAR MS. U BARUAH	
	WITH Cont.Cas(C)/271/2018	SANJOY DAS Versus K. K. DWIVEDI AND Ors.	MR. S CHAUHAN MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH	MR. S K MEDHI (R2) MR. A DEY (R3) MR. A DAS (R2,R3) MR. S DUTTA (R2, R4)
ADMISSION				
3	WP(C)/6424/2014 FIXED	TH. DIPEN KUMAR SINGHA and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR.J ISLAM MR.A A R KARIM MS.S F MAITAI MS. A AHMED	GA, ASSAM MR.D MOZUMDER(R-5) MS.H SARMAR-5 SC, WATER RESOURCE
4	WP(C)/7159/2021	TH DIPEN KUMAR SINGHA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA	MR. D MOZUMDER (R-5) MR. S BISWAS (R-5) MS D DEVI (R-5) SC, WPT AND BC SC. WATER RESOURCE DEPTT.
5	WP(C)/2771/2018	PRONOJIT KUMAR PAUL CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. C S HAZARIKA MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. M NATH , SC, P&RD DEPARTMENT. SC, FINANCE DEPTT.

6	WP(C)/2783/2018	NARENDRA SINGH Versus UNION OF INDIA AND 4 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	MR. K K PARASAR (R1 TO 5) ASSTT.S.G.I.
7	WP(C)/8546/2018	DON DAS Versus THE COAL INDIA LTD AND 2 ORS	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	MR. A M DUTTA SC, COAL INDIA
8	WP(C)/184/2019 CAVT. NO.0003/2019	DEEPA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA	SC, SEC. EDU. MS. N BAROOAH MR. R GOSWAMI MS P KALITA FOR CAVEATOR
9	WP(C)/207/2019	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S A HUSSAIN MR D J HALOI MS K GOGOI MR A JAIN	SC, FINANCE AND TAXATION GA, ASSAM
10	WP(C)/336/2019 B/O	ASIT PAUL @ ASHIT PAUL Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K MEDHI MRS. M BARMAN MS M DAS MS B PHANGCHOPI	MS S BARUAH, GA MS. A TALUKDAR, GOVT. ADVOCATE, ASSAM SC, P H E
11	WP(C)/4629/2019	NITYANANDA MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR G UZIR MR. S M BARUAH MR T K DAS MR. M SAIKIA MS P DEVI MS P DEVI	MR B GOGOI SC, SOIL CONSERVATION DEPTT.
12	WP(C)/6765/2019	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
13	WP(C)/7599/2019	SAYED WAZED ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR. D PEGU	SC, FOREST
14	WP(C)/8987/2019	NIDANUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
15	WP(C)/2411/2020 B/O	SI (B) (EX-S) PUTUL KUMAR DEKA Versus THE STATE OF ASSAM AND 9 ORS	MS C MEDHI MR. S NATH	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/4635/2020 B/O	KANKANA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S K MEDHI MR H TALUKDAR MS P DEVI MR. S BORDOLOI	GA, ASSAM SC, AG MR. R ALI MR A S SK
17	WP(C)/349/2021 B/O	ESMITARA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. N ISLAM MS TH A DEVI MR. T N SRINIVASAN	GA, ASSAM MR. R ISLAM
18	WP(C)/522/2021	DR. MD SAROWARA KAYNATH MOLLAH Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC, HEALTH AND F W
19	WP(C)/4379/2021 B/O	CT/DVR, FORCE NO. 07151006 DHARMENDER KUMAR AND 408 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M KALITA MR. J HATIMURIA	MR. B CHAKRAVARTY ASSTT.S.G.I.
	WITH			
20	WP(C)/4378/2021	INSP/GD FORCE NO. 841220885 BENNI D AND 331 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. M KALITA MR. J HATIMURIA	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I.
21	WP(C)/4903/2021 FIXED	DEEP PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR M M ZAMAN	SC, PNRD GA, ASSAM SC, APSC SC, P H E
22	WP(C)/6020/2021 B/O	MD HASHIMUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MD A WADUD MR S JAFRI	GA, ASSAM SC, AG SC, FINANCE

23	WP(C)/6029/2021	RAJ BABU SINGH (UBC/295) Versus THE STATE OF ASSAM AND 6 ORS	MR I RAFIQUE MS. M MEDHI	GA, ASSAM
24	WP(C)/6188/2021	KISHOR KUMAR KANOO AND 10 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FINANCE SC, P H E SC, PERSONNEL DEPT.
25	WP(C)/7059/2021 B/O	RITU RAJ CHETIA Versus THE STATE OF ASSAM AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM
26	WP(C)/121/2022 FIXED	PRASANTA BARUA Versus THE UNION OF INDIA AND 4 ORS	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (r-2,3,4) MR D KALITA (r-2,3,4) MR. S K MEDHI (r-1) MR. S R RABHA (r-5) MR. D NATH (r-2,3,4) MR. C K S BARUAH (r-1 to 4) MS K PHUKAN (r-2,3,4) ASSTT.S.G.I.
	WITH I.A.(Civil)/438/2022 in WP(C)/121/2022	THE RUBBER BOARD OF INDIA AND 2 ORS. Versus PRASANTA BARUA AND 2 ORS	MR D KALITA (r-2,3,4) MR. D NATH (r-2,3,4) MS K PHUKAN (r-2,3,4)	MR. Y S MANNAN MR. S R RABHA (r-5)
27	WP(C)/1499/2022 B/O	SAMINDRA NATH KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA	GA, ASSAM MR B GOGOI, SC, PWD SC, FINANCE
28	WP(C)/3879/2022 B/O	NABIN CHANDRA ROY Versus THE UNION OF INDIA AND 4 ORS	MD H R AHMED	MR. S S ROY ASSTT.S.G.I.
29	WP(C)/5088/2022 FIXED	DOLEE BHUYAN Versus THE ASSAM STATE WAREHOUSING CORPORATION (ASWC) AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP (R-3) GA, ASSAM MR K L GUPTA, RESPONDENT 1,2,3 MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R-1 & 2)
30	WP(C)/5089/2022 FIXED	BEAUTY BORAH Versus THE ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP(R.No. 3) GA, ASSAM MR K L GUPTA MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R.Nos. 1 & 2)
31	WP(C)/5093/2022 FIXED	JYOTISH KUMAR SUTRADHAR Versus ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP(R.No. 3) GA, ASSAM MR K L GUPTA MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R.Nos. 1 & 2)
32	WP(C)/5173/2022	GHANA BORUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
33	WP(C)/5299/2022 B/O	DIBYAJYOTI BORAH AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. U K NAIR MR A CHAKRABORTY MS N NEWME	SC, FOREST
ORDERS				
34	WP(C)/6613/2014	PULIN TERON Versus THE STATE BANK OF INDIA and 7 ORS.	MR.M SARANIA MR.S U AHMED MS.C DAS MS.M GOSWAMI	MR.S S SHARMA(R-1to5) MS.L SHARMA(R-1to5) MR.R K DUTTA(R-6&7) MR.U J SAIKIA(R-6&7) MR.B J MUKHERJEE(R-1to5) MRA SHARMA MR.H K DAS(R-6&7) MR.K SAXENAR-6and7 MR.T PERTIN(R-6&7) MR.P TAFFO(R-6&7)

35	WP(C)/7257/2016 FIXED	KRISHNA PRIYA DAS Versus THE STATE OF ASSAM and 8 ORS.	MS. B BHUYAN MS. N BORAH	MRS. R MOMTAZR-9 MS. N CHOUDHURY(R7) MR. A KHOUND(R7) MS B BORA MR. ALHAJJ INAM UDDIN(R-9) SC, SOCIAL WELFARE
36	Cont.Cas(C)/315/2017	PROMOD KUMAR MOHANTY and 3 ORS Versus V.S BHASKAR and ANR.	MR.J HANDIQUE MR.P J SAIKIA MR.R S MISHRA	MR. J DEKA MR. A SARMA MR. T K BHUYAN MS U DAS MR. G TAYE
37	WP(C)/1843/2020	THAMBALEI BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM
38	Cont.Cas(C)/402/2021 FIXED	ATUL BORA Versus RAMENDRA NATH SARMA	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR. I CHOUDHURY G BAROOAH
39	MC/6/2022 WP(C)/5747/2013(D/O) in WP(C)/5747/2013	ISMAIL ALI AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S BORTHAKUR	GA, ASSAM GA, ASSAM
40	Cont.Cas(C)/131/2022	M/S SARAIGHAT SECURITY AND SERVICES Versus TAPAN KUMAR GOHAIN, ACS, AND ANR	MR. S C KEYAL MR R K MOUR	MR. P N GOSWAMI (r-1,2) MR. K P PATHAK (r-1,2)
41	Cont.Cas(C)/296/2022	SMTI. HAFIZA KHATUN Versus BIVASH MODI, ACS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	MR D KALITA MR. D NATH
42	Cont.Cas(C)/406/2022 B/O	BHUBON CHANDRA DAS Versus RAJESH PRASAD AND 5 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	
43	WP(C)/2365/2022 B/O	IQBAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Tr.P.(C)./118/2022	SMT. RINKI BHADURY Versus MRINMOY CHAKRABORTY	MR. B J MUKHERJEE MS R SAHA	
2	CRP/123/2022 CAVT. NO.13532/022,	PINTU DAS Versus JOTIRMOY DEY @ SHANKAR DEY AND 3 ORS	MR. S K GHOSH MS F AHMED	MR. A H M R CHOUDHURY (FOR INFORMANT)
3	CRP(IO)/257/2022	MD. SAYEED AKHTAR ANSARI @ SAYEED ANSARI Versus ON THE DEATH OF SULEMAN SHEIKH, HIS LEGAL HEIRS AND ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	
4	CRP(IO)/286/2022	SMT. ANITA MUSHAHARI AND ORS Versus SMTI SAROJINI TUMUNG INJAL AND ANR	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY	
5	CRP(IO)/287/2022 CAVT. NO.11092/022,	SMT. SUNITA SWAMI Versus PAWAN KUMAR JALAN	MS P HUJURI MS M N KONYAK MR A BHATRA	MR. R S MISHRA (FOR CAVEATOR) MR. K J SAIKIA (FOR CAVEATOR)
6	CRP(IO)/288/2022	JESMIN BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM
<u>ADMISSION</u>				
7	CRP/8/2019	SUBRATA DAS Versus CHAMPA SAHA AND ANR.	MR. P SUNDI	MS. B CHOUDHURY MS. B CHOUDHURY MR. S SAHU MS. J DAS
8	Arb.A./13/2022	M/S PATEL ENGINEERING LTD. AND ANR. Versus THE STATE OF ARUNACHAL PRADESH	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	GA, AP
9	RFA/43/2022	APARNA HARI PRASAD Versus REENA DAHOTIA	MR B D DAS MR H K SARMA MRS R DEKA B B HUSSAIN MR. H R DAS	

WITH
I.A.(Civil)/3500/2022
in RFA/43/2022

APARNA HARI PRASAD
Versus
REENA DAHOTIA

MR B D DAS
MR H K SARMA
MRS R DEKA
B B HUSSAIN
MR. H R DAS

FOR HEARING U/O XLI RULE II C.P.C.

10 RSA/144/2022

BHABENDRA NATH SARMA
Versus
RATUL KALITA

MR. I H LASKAR
MR. P K DEKA
MR. P DAIMARY
MR. R. KARIM

WITH
I.A.(Civil)/2896/2022
in RSA/144/2022

BHABENDRA NATH SARMA
Versus
RATUL KALITA

MR. I H LASKAR
MR. P K DEKA
MR. M S ALAM
MR. P DAIMARY

11 RSA/158/2022
FIXED

AZIR UDDIN BARBHUIYA AND 8 ORS.
Versus
HIFJUR RAHMAN LASKAR AND 12 ORS.

MS. R CHOUDHURY
MR. A H M R CHOUDHURY

WITH
I.A.(Civil)/3287/2022
in RSA/158/2022

AZIR UDDIN BARBHUIYA AND 8 ORS.
Versus
HIFJUR RAHMAN LASKAR AND 12 ORS. E

MS. R CHOUDHURY
MR. A H M R CHOUDHURY

12 RSA/175/2022

AKKAS ALI AND 5 ORS.
Versus
MAJIBUR RAHMAN AND 6 ORS.

MR T H HAZARIKA
MR M CHETIA
MR A RASHID
MR. K ISLAM

WITH
I.A.(Civil)/3493/2022
in RSA/175/2022

AKKAS ALI AND 5 ORS.
Versus
MAJIBUR RAHMAN AND 6 ORS.

MR T H HAZARIKA
MR M CHETIA
MR A RASHID
MR. K ISLAM

ORDERS

13 RSA/103/2017

MD NAWAB KHAN and ANR
Versus
SRI SARBESWAR DAS and 2 ORS

DR.B AHMED
MR. M U MAHMUD
MR.N HAQUE
MRK UDDIN
MR.M HUSSAIN
MR S H MAHMUD
MR. R ISLAM
MR S ISLAM

MR.M K CHOUDHURY
MR.N BARUAH

14 RSA/152/2017

SMT BHARATI ORANG
Versus
ON THE DEATH OF SAFIKUR RAHMAN HIS
LEGAL HEIRS MONUWARA BEGUM WIFE
and ORS

MR. S C BISWAS
MR. S BISWAS
MR. N ALI

MR. B D DEKA
MR. D BANERJEE
MR. P BORGHAIN

15 RSA/380/2017

MD CHIRAJUL HAQUE
Versus
MUSTT RASHIDA BEGUM and 3 ORS

MR.T J MAHANTA
MS.P BHATTACHARYA
MR.A BARUA
MR.A BHATTACHARYA

MR A D CHOUDHURY (R1
TO 4)
MR. T CHAKRABORTY (R1
TO 4)
MR. D CHOUDHURY (R1 TO
4)
MR. P DUTTA (R1 TO 4)

16 RSA/382/2017

MUSSTT PHALANI BEWA
Versus
MISS SUKURJAN BEWA

DR.B AHMED
MR.N HAQUE
MRK UDDIN
MR.M HUSSAIN
MR.S R BARBHUIYA

17 RSA/48/2018

SHRI PARAM DAS and 3 ORS
Versus
SRI JADAB DAS and 3 ORS

MR. I H LASKAR
MR. P K DEKA
MS. T DAS
MR. M S ALAM

MR. P J SAIKIA (R1-4)
MR. R S MISHRA (R1-4)

18 I.A.(CrI.)/1028/2018
WITH LCR 2 FILES, P.B.-1
in CrI.A./396/2018

AMELA HAQUE SEIKH
Versus
UNION OF INDIA AND ANR

MR. M BISWAS
MS. S CHAKRABORTY
MR. D TIWARI

MR. S C KEYAL
SC, NCB

	WITH Crl.A./396/2018	AMELA HAQUE SEIKH Versus UNION OF INDIA AND ANR	MR. M BISWAS MS. S CHAKRABORTY MR. D TIWARI	MR. S C KEYAL SC, NCB
19	RSA/197/2019	ABDUL KADER AND 6 ORS. Versus SAHED ALI AND ANR	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
	WITH I.A.(Civil)/3043/2019 in RSA/197/2019	ABDUL KADER AND 6 ORS. Versus SAHED ALI AND ANR	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM	
20	I.A.(Civil)/734/2019 IN RSA 61/2004(D/O) in RSA/61/2004	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR A SHARMA MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH MC/100/2017	BABUL BARAH and 8 ORS Versus BABUL BORKAKATI and 4 ORS	P P BARUAH B TALUKDAR	
	WITH I.A.(Civil)/2225/2017	BABUL BARAH and 8 ORS Versus BABUL BORKAKATI and 4 ORS	P P BARUAH B TALUKDAR	MR.B J MUKHERJEE(R- 4&5) MRA SHARMA(R- 4&5) MR.S S SARMASr.Adv.R- 4and5 MR.H K NATH(R- 4&5)
	WITH I.A.(Civil)/735/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. P P BARUAH MR. R SARMA MR. B TALUKDAR	MR A SARMA MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/749/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/750/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/751/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/752/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/753/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA

	WITH I.A.(Civil)/754/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
	WITH I.A.(Civil)/755/2019	SRI BABUL BORAH AND 7 ORS Versus ON THE DEATH OF BABUL BORKATOKY HIS LEGAL HEIR SRI ROCKTIM BORKAKOTY AND 10 ORS	MR. R SARMA MR. P P BARUAH MR. B TALUKDAR	MR H K NATH MR. B J MUKHERJEE MR. S S SARMA
21	I.A.(Civil)/791/2019 FIXED in RSA/2443/2019	FULBANU AND 15 ORS Versus MD WAHED ALI AND 17 ORS	MR. J AHMED MR. D BORA MS G PARMAWI MR S Z AHMED	MR. T J MAHANTA MS. P BHATTACHARYA
	WITH RSA/2443/2019 (Filing Number)	FULBANU AND 15 ORS Versus MD WAHED ALI AND 17 ORS		
	WITH I.A.(Civil)/836/2019	FULBANU AND 15 ORS Versus MD WAHED ALI AND 17 ORS	MR. J AHMED MR H DAS MR. D BORA MS. G PARMAWI MR. S Z AHMED	
22	I.A.(Civil)/2223/2019 in RSA/353/2017	ASHIM RAY Versus ON THE DEATH OF PRAFULLA KUMAR SARKAR, HIS LEGAL HEIRS AND 8 ORS	MR A D CHOUDHURY MR. D CHOUDHURY	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY
	WITH RSA/353/2017	ASHIM RAY Versus PRAFULLA KUMAR SARKAR AND 2 ORS	MR. S DEKA MR. A D CHOUDHURY MR. D CHOUDHURY	
	WITH I.A.(Civil)/3899/2017 in RSA/353/2017	ASHIM RAY Versus PRAFULLA KUMAR SARKAR AND 2 ORS	MR. S DEKA MR.A D CHOUDHURY MR.D CHOUDHURY	
	WITH I.A.(Civil)/2224/2019 in RSA/353/2017	ASHIM RAY Versus ON THE DEATH OF PRAFULLA KUMAR SARKAR, HIS LEGAL HEIRS AND 8 ORS	MR A D CHOUDHURY MR. D CHOUDHURY	
	WITH I.A.(Civil)/2225/2019 in RSA/353/2017	ASHIM RAY Versus ON THE DEATH OF PRAFULLA KUMAR SARKAR, HIS LEGAL HEIRS AND 8 ORS	MR A D CHOUDHURY MR. D CHOUDHURY	
23	I.A.(Civil)/3169/2019 in RSA/6312/2019	SHRI NIKHIL TALUKDAR Versus SRI ASHIM SAHA AND 3 ORS.	MR. R SARMA	MR. N DHAR
	WITH RSA/6312/2019 (Filing Number)	SHRI NIKHIL TALUKDAR Versus SRI ASHIM SAHA AND 3 ORS		
24	RSA/115/2020	ASEEM KUMAR CHOUDHURY Versus RABINDRA NATH KALITA AND 2 ORS.	MR B D DAS MR. P BHOWMICK MR. D THAOSEN MS K PHUKAN	
25	I.A.(Civil)/1847/2020 IN RSA 72/2009(D/O) in RSA/72/2009	SRI UMESH CH. PATHAK Versus NARESH CH. PATHAK AND 12 ORS.	MR. B C DAS MR. U DUTTA	MS. M BHATTACHARJEE
	WITH I.A.(Civil)/1845/2020	SRI UMESH CH. PATHAK Versus NARESH CH. PATHAK AND 12 ORS.	MR. B C DAS MR. U DUTTA	MS. M BHATTACHARJEE

26	I.A.(Civil)/807/2021 in RSA SL. NO. 241422 in MC/203/2015	HAMIDA KHATUN AND 6 ORS. Versus HATEM ALI AND ANR.	MR. T DEURI	MR D CHOUDHURY MRS A K CHOUDHURY (R-1 TO 3.3) MR M CHOUDHURY (R-1 TO 3.3) MR. S N KRISHNATRAYA (R-1 TO 3.3) MR S DIFUSA (R-1 TO 3.3) MR N RAY (R-1 TO 3.3)
	WITH MC/570/2015	MUSSTT. HAMIDA KHATUN and 6 ORS, Versus MD. HATEM ALI and 3 ORS,	MR.K KALITA MR.M HASSAN MR. D NATH	MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R-1)
	WITH I.A.(Civil)/993/2019	MUSSTT. HAMIDA KHATUN and 6 ORS, Versus MD. HATEM ALI and 3 ORS,	MR. T DEURI MD S ALI	MR. T ALI
	WITH I.A.(Civil)/994/2019	MUSSTT. HAMIDA KHATUN and 6 ORS, Versus MD. HATEM ALI and 3 ORS,	MR. T DEURI MD S ALI	MR D CHOUDHURY MR. T ALI
	WITH I.A.(Civil)/808/2021	HAMIDA KHATUN AND 6 ORS. Versus HATEM ALI AND 3 ORS.	MR. T DEURI MD S ALI	MR D CHOUDHURY
	WITH I.A.(Civil)/809/2021	HAMIDA KHATUN AND 6 ORS. Versus HATEM ALI AND ANR.	MR. T DEURI	MR D CHOUDHURY
27	RSA/63/2022 CAVT. NO.03302/022,	ULASHI DAS AND 3 ORS. Versus HEMENDRA NATH DEKA AND 2 ORS.	MR. T DEURI	MR. A SATTAR S CHOUDHURY FOR CAVEATOR
	WITH I.A.(Civil)/1214/2022 in RSA/63/2022	ULASHI DAS AND 3 ORS. Versus HEMENDRA NATH DEKA AND 2 ORS.	MR. T DEURI	MR. A SATTAR S CHOUDHURY FOR CAVEATOR
28	RSA/78/2022	MRIDUL KUMAR AKURA AND ANR Versus SURAJIT DEB AND 2 ORS.	MR. S SAHU MRS S KUMARI	MR. A C SARMA (r-1,2,3) MR A B DEY (r-1,2,3) MR G BHARADWAJ (r-1,2,3)
29	RSA/82/2022	MALAY PURKAYASTHA Versus GUNJAN CHORORIA AND ORS.	MR. D CHAKRABARTY MR. D DEKA	MR G N SAHEWALLA (r-1) MD ASLAM (r-1) MR M SAHEWALLA (r-1) MS. S. TODI (r-1)
	WITH I.A.(Civil)/1523/2022 in RSA/82/2022	MALAY PURKAYASTHA Versus GUNJAN CHORORIA AND ORS.	MR. D CHAKRABARTY MR. D DEKA	
30	RSA/94/2022 CAVT. NO.04172/022,	BIPUL BASUMATARY Versus RUBI SINHA	MR. P K DAS	MR U DAS MR. S SAIKIA MS S BORO FOR CAVEATOR
31	RSA/103/2022	ABDUL SALAM AND 2 ORS. Versus SATYENDRA NATH PRODHANI AND 10 ORS	MR. A RAHMAN	MR. A C SARMA (r-1 to 11) MR G BHARADWAJ (r-1 to 11) MR B DEORI (r-1 to 11)
	WITH I.A.(Civil)/1846/2022 in RSA/103/2022	ABDUL SALAM AND 2 ORS. Versus SATYENDRA NATH PRODHANI AND 10 ORS	MR. A RAHMAN	
32	RSA/123/2022	VIJAY GUWALA AND 2 ORS. Versus SARDAR DALJIT SINGH AND ANR.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. S P ROY MS. S KUMARI JYOTISH DAS

33	RSA/130/2022	MOKTAR ALI LASKAR . Versus SAMSUL ALOM BARBHUIYA	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR M J QUADIR MR. K MIRA MR S S ISLAM
34	RSA/142/2022	THE SARVODAYA TRUST AND ANR . Versus PRABIN BARUAH	MR D BORUAH MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	MR. R SARMA MR D HAZARIKA MR A HUSSAIN
	WITH I.A.(Civil)/2828/2022 in RSA/142/2022	THE SARVODAYA TRUST AND ANR . Versus PRABIN BARUAH	MR D BORUAH MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	
35	RSA/148/2022	TINKU CHAWRA AND 3 ORS. Versus KULESH TALUKDAR	MR. B K DAS MR H P GUWALA	MR G N SAHEWALLA MR. P DEKA MS. S. TODI MS K BHATTACHARYYA
36	I.A.(Civil)/374/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. Versus ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR M AHMED	MS M SAHOO
	WITH RSA/194/2011 CAVT. NO. 1085/2011	ABDUL RASHID AKAND AND 4 ORS Versus ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK HIS LEGAL HEIRS ARE GITA PARAMANIK and ORS,	MR.N DHAR MR.A R SIKDAR MR.M AHMED MD.S ISLAM MR.M H TALUKDAR	MR.B BANERJEE(R-2,3 & 4)(R-1(b),1(c),1(g) to 1(j)) MS.C MOZUMDAR(R-2, 3 & 4)(R-1(b),1(c),1(g) to 1(j)) MR. N N JHA (R3, R4) MS.M DEB(R-2, 3 & 4)(R- 1(b),1(c),1(g) to 1(j)) MR.J LASKAR(R-2,3 & 4)(R- 1(b),1(c),1(g) to 1(j)) MR.H GUPTA MR.A DEY(R-2, 3 & 4)(R- 1(b),1(c),1(g) to 1(j)) MS.N MAHANTA MR. M UDDIN (R3, R4) MR. M UDDIN (R3, R4) MS M SAHOO (R3, R4) MS P DAS (R3, R4) FOR CAVEATOR MR.H THAKURIA
	WITH I.A.(Civil)/348/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. Versus ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR. N DHAR MR. A R SIKDAR MR M AHMED	MR. M UDDIN
	WITH I.A.(Civil)/349/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. Versus ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR. A R SIKDAR	MR. M UDDIN
	WITH I.A.(Civil)/369/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. Versus) ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR M AHMED	MD. I H KHAN

	WITH I.A.(Civil)/371/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. Versus ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR M AHMED	MS M SAHOO
	WITH I.A.(Civil)/375/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. Versus ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR M AHMED	MD. I H KHAN
37	I.A.(Civil)/753/2022 IN RSA 10/2012(D/O) in RSA/10/2012	RINKU MANI DAS and 3 ORS, Versus ON THE DEATH OF PADUM KISHORE DAS HIS LEGAL HEIRS TANUZA DAS	MR K GOGOI MR B KAUSHIK MR. S HAZARIKA	
38	I.A.(Civil)/1265/2022 in RSA/3827/2022	TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED) S/O LATE FALU DEWANI, HIS LEGAL HEIRS ABDUL HAI, AND ORS. E	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	MR. A F N U MOLLAH MR R ISLAM MR A H AHMED
	WITH RSA/3827/2022 (Filing Number)	TARIFJAN BEWA AND 6 ORS. Versus NALU SHEIKH (DECEASED) AND ORS. E	MR. M A SHEIKH	
39	I.A.(Civil)/1522/2022 in RSA/225/2012	ASIT MALAKAR and 7 ORS Versus SUSHILA MALAKAR and 8 ORS	MR R CHAKRAVORTY	MR. B C DAS GA, ASSAM MR. U DUTTA MS A DAS
	WITH RSA/225/2012	SUSHILA MALAKAR and 4 ORS Versus ASIT MALAKAR and 7 ORS	MR.B C DAS MR.U DUTTA MS.A DAS	MRR CHAKRABORTY MR.M C KAKOTIR-1 MR.M DUARAH(R-1) LEGAL AID COUNSEL
40	I.A.(Civil)/2288/2022 in RSA/59/2014	ON THE DEATH OF GOPAL CHANDRA SEAL @ DAS Versus KARTIK KARMAKAR AND ANR	MR. S BISWAS	MS. P UPADHYAY
	WITH RSA/59/2014	ON THE DEATH OF GOPAL CHANDRA SEAL @ DAS HIS LEGAL HERIS PURNIMA DAS and ORS Versus KARTIK KARMAKAR and ORS	MR.N CHAKRABORTY MR.S BANIK MR. E AHMED MR. S BISWAS MR.B K GHOSH MR.C GOSWAMI	MR.P UPADHYAY FOR CAVEATOR MRT BORA
	WITH MC/462/2014 in RSA/59/2014	GOPAL CHANDRA SEAL @ DAS and ORS Versus KARTIK KARMAKAR and ORS	MR.N CHAKRABORTY MR.B K GHOSH MR.C GOSWAMI	MRT BORA MR.P UPADHYAY FOR CAVEATOR
41	I.A.(Civil)/2566/2022 in RSA/10045/2022	SARBESWAR DAS . Versus TAGAR DAS AND 3 ORS	MR. A GOHAIN MR. S DIHINGIA MR. U B SARMA	MR. M DUTTA (R-2,3) MR. SHEELADITYA (R-2,3)
	WITH RSA/10045/2022 (Filing Number)	SARBESWAR DAS . Versus TAGER DAS AND 3 ORS A	MR. A GOHAIN	
42	I.A.(Civil)/2882/2022 WITH LCR in RSA/182/2016	SRI BADAL CH. PAUL and 3 ORS Versus SRI JOYDEV DUTTA	MR. N DHAR MS. S DASGUPTA	MR. D MOZUMDER MR. S BISWAS

	WITH RSA/182/2016 CAVT. NO. 672/2016	SRI JOYDEV DUTTA Versus SRI BADAL CH. PAUL and 3 ORS	MR. D MAZUMDAR MR.P BORAH MR. S BISWAS	MR. T U LASKAR(R- 1-4) MR.N DHAR(R- 1-4) MR .B MALAKAR(R- 1-4) MRB PUSHILAL(R- 1-4) MS.S DASGUPTA(R- 1-4) MR.T C KHETRI FOR CAVEATOR MR. H L MAURYA
43	I.A.(Civil)/3179/2022 in RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.	MS D BORGOHAIN MS.M SARMAH MR.P GOHAIN MR.K BORAH MS.M BHUYAN	
	WITH RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.	MS.D BORGOHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MR.K BORAH MS.M BHUYAN	GA, ASSAM MS.L SRIVASTAV MR.A H MULLA MR.H L MAURYA
	WITH MC/765/2014 in RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.	MS.D BORGOHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MS.M BHUYAN	
	WITH MC/766/2014 in RSA/85/2014	NRIPENDRA CH. TALUKDAR Versus MANIK CH. TALUKDAR and 2 ORS.	MS.D BORGOHAIN MS.M SARMAH MR.B GOGOI MR.P GOHAIN MR.Z AHMED MS.M BHUYAN	
44	I.A.(Civil)/3323/2022 in RSA/157/2013	KAMAL KAKATI and 9 ORS. Versus BISHNU PRASAD BORAH	MR G BHARADWAJ MR B DEORI	MR. D MAZUMDAR MR.P BORAH
	WITH RSA/157/2013	BISHNU PRASAD BORAH Versus KAMAL KAKATI and 10 ORS.	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MR.T ETE	MR.A C SARMA MR.P CHAKRABORTY MR.B HALDAR
	WITH MC/2084/2013 in RSA/157/2013	BISHNU PRASAD BORAH Versus KAMAL KAKATI and 10 ORS.	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MR.T ETE	
	WITH MC/2609/2013 in RSA/157/2013	BISHNU PRASAD BORAH Versus KAMAL KAKATI and 10 ORS.	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MR.T ETE	
45	I.A.(Civil)/3433/2022 in RSA/227/2018	SRI ASHIM NATH AND ANR Versus ON THE DEATH OF KIRAN CHANDRA ROY	MR. T U LASKAR MR. N DHAR	MR. S K GHOSH
	WITH RSA/227/2018	SRI ASHIM NATH AND ANR Versus SRI KIRAN CHANDRA ROY AND 3 ORS	MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH MR S A BARBHUIYA	MR. S K GHOSH (R1) MS F AHMED (R1)
46	I.A.(Civil)/3464/2022 in RSA/272/2018	MD JABED ALI AND 2 ORS Versus ON THE DEATH OF MUSSTT RAIMAN NESSA HER LEGAL HEIRS RUSNA BEGUM AND 6 ORS.	MR. K GOGOI	MR D CHOUDHURY

WITH
RSA/272/2018

MD JABED ALI AND 2 ORS
Versus
MUSSTT RAIMAN NESSA

MR. G C PHUKAN
MR. K GOGOI
MR. S M SARMA
MR. A R TAHBILDAR

MR A D CHOUDHURY
MR. T CHAKRABORTY
MR. D CHOUDHURY
MR. P DUTTA

HEARING

47 RSA/87/2014
WITH LCR, B/O

GOBARDHAN MAHESWARI
Versus
SAHID ALI AND 18ORS

MR.Z MUKIT
MRS.N CHANDAK
(AGARWAL)
MR.R P GUPTA

MR.R C DAS
MR.S C DAS
MRP BURAGOHAIN

48 RSA/233/2018
CAVT. NO.0574/2018
WITH LCR, FIXED

SRI UMA SANKAR YADAV
Versus
MUSSTT LUTFUR NESSA AND 8 ORS

MR G N SAHEWALLA
MD ASLAM
MS. B SARMA
MS. S KATAKEY
MR. M SAHEWALLA

MR. M K BORAH
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/2849/2022 in WP(C)/3556/2022	M/S GLOBAL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE
	WITH WP(C)/3556/2022	M/S GLOBAL ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E
2	I.A.(Civil)/2853/2022 in WP(C)/3551/2022	M/S EASTER ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E SC, FINANCE
	WITH WP(C)/3551/2022	M/S EASTER ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S BORA MS J RAJKUMARI	SC, P H E
3	I.A.(Civil)/3088/2022 in WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR F KHAN	GA, ASSAM SC, FOREST SC, REVENUE
	WITH WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	SC, K A A C SC, REVENUE SC, FOREST
4	I.A.(Civil)/3424/2022 in WP(C)/7025/2022	SEEMA CHAKRABARTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	GA, ASSAM DY.S.G.I. SC, HEALTH
	WITH WP(C)/7025/2022	SEEMA CHAKRABARTY AND ANR Versus UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	GA, ASSAM MR. K GOGOI DY.S.G.I. SC, HEALTH
ADMISSION				
5	WP(C)/874/2017	TARAWATI KUTUM Versus THE STATE OF ASSAM and 5 ORS.	MR.M BHAGABATI MSG BORA	GA, ASSAM

6	WP(C)/1728/2017	PABITRA BORO Versus THE STATE OF ASSAM and 4 ORS.	MSB DEVI MS.K D SARMAH MR.R SARMA MR.B KHAKHLARY MRS.S D SAIKIA	GA, ASSAM MR. A M DUTTA (R6) MR P KUMAR (SC, NHAI, R6)
7	WP(C)/2904/2017	DAMAYANTI KALITA Versus THE STATE OF ASSAM and 2 ORS.	MR.A C MAHANTA MR.B K JAIN MS.M DASGUPTA	GA, ASSAM MR. J ROY (SC, ASTC)
8	WP(C)/3728/2017	SANTI SAHU Versus THE STATE OF ASSAM and 2 ORS.	MR.S K DAS MR.S K CHOUDHURY	MS.B GOSWAMI R. 1 TO 3. SC, WATER RESOURCE
9	WP(C)/3846/2017	RATNESWAR TAYE Versus THE STATE OF ASSAM and 4 ORS.	MR.P K MAZUMDAR MR.R K MAZUMDAR	SC, WATER RESOURCE
10	WP(C)/5168/2017	MARIGOLD COMPU PRINT Versus THE DEPUTY COMMISSIONER AND SUB-DIVISIONAL PLANNING OFFICER AND ANR.	MR.A DEB MR. A SARMA MR D K DEY MR J P CHAUHAN MR.S Z RAHMAN MS T DEBNATH	Mr. N. K. DEBNATH, SC, P AND R.D. GA, ASSAM MR. R DUBEY, SC, STATE ELECTION COMMISSION.
11	WP(C)/6254/2017	MANAS SINHA Versus THE STATE OF ASSAM and 5 ORS.	MR.B PATHAK MR.R THADANI MR.M SINGHA	DR.B AHMED(SC, IRRIGATION, (R 1 - 6))
12	WP(C)/6782/2017	BILAYET HUSSAIN Versus THE STATE OF ASSAM and 6 ORS.	MR. M A I HUSSAIN MR A R BHUYAN MR. K R ISLAM	GA, ASSAM SC, APDCL
13	WP(C)/7285/2017	ABHIJIT DAS Versus THE UNION OF INDIA and 3 ORS	MR.M BISWAS MS.R BORGHAIN MR.D TIWARI	MR.G RAHUL(R-4) MR.B SHARMA MR.D M NATHR-4 SC, NF RLY
14	WP(C)/8065/2017	ALOMGANJ GOAN PANCHAYAT SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM and 5 ORS	MR.S K DAS MRR KARIM	SC, FCSCA GA, ASSAM MR. S S ROY MR. S BARTHAKUR
15	WP(C)/7783/2019 B/O	ON THE DEATH OF SATYEN RAM PHUKAN HIS LEGAL HEIR SMTI ARUNA PHUKAN AND ORS Versus THE STATE OF ASSAM AND 2 ORS.	MS C MEDHI MR. S NATH	GA, ASSAM SC. REVENUE
16	WP(C)/852/2020	TRIDIP KUMAR RAJKHOWA @ TRIDIV RAJKHOWA Versus THE STATE OF ASSAM AND 3 ANR.	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	SC, PWD
17	WP(C)/2583/2020 FIXED	SANA BEGUM TAPADAR AND ANR. Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY (GMDA) AND 4 ORS.	MS. R CHOUDHURY G UDDIN MS. P A TALUKDAR MS S S ZIA MR D. CHAKRABORTY	MR. P P BORTHAKUR (R-4,5) MR H J TAMULI (R-4,5) MR D KALITA (R-4,5) MAYUR DAS (R-4,5) SC, G M D A SC, GMC
18	WP(C)/505/2021 WP(C) 6315/17(D/O), FIXED	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 4 ORS	MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM MR. S B LASKAR (R-5) MR. H A LASKAR (R-5) MS N KALITA (R-5) MS D DUTTA (R-5) SC, I O C
19	WITH WP(C)/5277/2021	BIKRAMJIT SINGHA Versus THE INDIAN OIL CORPORATION AND 5 ORS	MR. A R BHUYAN MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, I O C
	WITH I.A.(Civil)/1838/2021 in WP(C)/5277/2021	SMT. SUBIDITA NATH Versus BIKRAMJIT SINGHA AND 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA	GA, ASSAM MR. A GOGOI SC, I O C

20	WP(C)/1260/2021 B/O	HASNARA KHATUN AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN MS D N RABHA S I AKAND	MR B SARMA (SC, RAILWAY, R-6) MS. D D BARMAN (ADDL. SENIOR GOVT. ADVOCATE, R-2 TO 5) MR. R BARPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT., R-1)
21	WP(C)/4013/2021 CAVT. NO.05222/021, FIXED	HABIBUL IDRIS CHPUDHURY Versus THE STATE OF ASSAM AND 15 ORS	MR J C BORAH	MR. T U LASKAR (r-10) SC, PNRD GA, ASSAM MR E AHMED FOR CAVEATOR
22	WP(C)/4404/2021 FIXED	DILUWARA KHATUN Versus THE BHARAT PETROLEUM CORPORATION LIMITED AND 3 ORS	MR B D DAS MR H K SARMA MR. S KASHYAP B B HUSSAIN	MR. S BORTHAKUR (R-1 TO 3) GA, ASSAM MR. S S ROY (R-1 TO 3)
23	WP(C)/5193/2021 FIXED	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	WITH I.A.(Civil)/1548/2022 in WP(C)/5193/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRAPROJECTS LLP AND 4 ORS.		
24	WP(C)/5189/2021	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. B DAS SC, NF RLY
	WITH I.A.(Civil)/570/2022 in WP(C)/5189/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BN INFRA PROJECTS LLP AND 4 ORS.	MR. B SARMA SC, RAILWAY	MR. M K CHOUDHURY MR. M BISWAS
25	WP(C)/5905/2021	M/S B N INFRAPROJECTS LLP AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	MR. S BARUAH (R4) SC, NF RLY
26	WP(C)/7190/2021 FIXED	TUTU DAS Versus THE STATE OF ASSAM AND 14 ORS	MR. R ALI H A AHMED	SC, P AND R.D. GA, ASSAM
27	WP(C)/166/2022	SURAT JAMAN AND 39 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, P AND R.D. GA, ASSAM MR. K GOGOI (R-1) ASSTT.S.G.I.
28	WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM MR. P SARMA, SC, AFDC, ASSAM
	WITH I.A.(Civil)/1905/2022 in WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MS N KHATUN	GA, ASSAM SC, AFDC
	WITH I.A.(Civil)/2501/2022 in WP(C)/4122/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR	GA, ASSAM SC, AFDC
29	WP(C)/4122/2021	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
30	WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M BHAGABATI MS. B TALUKDAR MR K PUJARI MR. S B LASKAR MR. H A LASKAR	MR. T J MAHANTA (SR. ADV., R-5) GA, ASSAM MR. A SARMA MR. JUNM LASKAR (R-5) MS N KHATUN (R-5) SC, AFDC(R-1,2,3)

	WITH I.A.(Civil)/1501/2022 in WP(C)/5606/2021	M/S PANCHGRAM FISHERY CO OPERATIVE SOCIETY LTD., Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS	MR. M BHAGABATI MS. B TALUKDAR	MR. T J MAHANTA (SR. ADV.) GA, ASSAM MR. JUNM LASKAR SC, AFDC
31	WITH WP(C)/5920/2021	SAHABUDDIN Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. JUNM LASKAR MS. A AHMED	MR. M BHAGABATI (R-6) MS G BORA (R-6) MS. B TALUKDAR (R-6) MR K PUJARI GA, ASSAM MR. S B LASKAR MR. H A LASKAR SC, AFDC
32	WITH WP(C)/5552/2022	SAHABUDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 5 ORS	MR. T J MAHANTA MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	GA, ASSAM SC, AFDC
33	WP(C)/4897/2022 FIXED	BISWAJIT DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	MR P DEKA SC, P AND R.D. MR. N GOSWAMI
34	WP(C)/5263/2022 FIXED	M/S ROYAL MULTIPURPOSE AND TRADING CO-OPERATIVE SOCIETY LTD. Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	GA, ASSAM ASSTT.S.G.I. SC, AGRI. DEPARTMENT
35	WP(C)/6466/2022 FIXED	DURGA UPADHYAY AND 10 ORS Versus THE UNION OF INDIA AND 6 ORS	MR N N UPADHYAYA MR. D K BAGCHI MR. B B KAKATI	GA, ASSAM MR. S K MEDHI ASSTT.S.G.I.
36	WP(C)/6749/2022 FIXED	BRAJEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN	SC, GDD SC, G M D A
ORDERS				
37	WP(C)/1986/2014	HADIM JIGDONG KACHARI Versus UCO BANK and 3 ORS	MR. N ALAM MD.A KHAN MR.S U AHMED MRA HAWARI MR.P K R CHOUDHURY	MR.P C GOSWAMI MR.M DAS
38	WP(C)/5578/2015	MANTU TALUKDAR Versus THE STATE BANK OF INDIA and ANR.	MR.R SAGAR MR.B DEY MS.ANNA K P MR.R DHAR MRS.A BORAH MR.D C C PHUKAN	
39	I.A.(Civil)/2134/2016 in LA.App./274058/2016	AIRPORT AUTHORITY OF INDIA Versus AJIT BARUAH and ANR,	MR.P BORA MR.H NATH MR.S BORTHAKUR	MRS M D CHOWDHURY MS. R K SAINI
	WITH LA.App./274058/2016 (Filing Number)	AIRPORT AUTHORITY OF INDIA, Versus AJIT BARUAH and 3 ORS,	MR. P K BORAH MR.S BORTHAKUR	
40	WP(C)/258/2019	MOYNAL HOQUE MONDAL Versus THE STATE OF ASSAM AND 3 ORS.	MR. R ALI MS E CHOUDHURY	GA, ASSAM
41	WP(C)/1177/2019	HIMANI DAS AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BORA MR P S RAJA	GA, ASSAM
42	Cont.Cas(C)/346/2020 FIXED	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)

43	WITH Cont.Cas(C)/339/2020	MUSLIM ALI Versus RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. B GOSWAMI (R3) MR. B GOGOI (R-5) MR. P K MUNIR (R4) MR P NAYAK (R-5) MS. S CHUTIA (R3) MR A CHALIHA (R-5) MR. P KAKATI (R3) MR A V SINGH (r-4) MR W R MEDHI (r-4)
44	WP(C)/514/2020	INDIAN OVERSEAS BANK AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR. P J SAIKIA (R4) MR. R S MISHRA (R4) SC, REVENUE
45	WITH WP(C)/9010/2019	SANJAY KUMAR DEORAH Versus INDIAN OVERSEAS BANK AND 3 ORS	N JOSHI MR. J BHARALI MR. M SHARMA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
46	I.A.(Civil)/2037/2020 in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	MR T KALITA MR. B DEKA MR. A KAKATI
	WITH LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus BEHI RAM KUMAR	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.U CHAKRABORTY MS.D HALOI SC, NF RLY	
	WITH I.A.(Civil)/2036/2020 in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	
	WITH I.A.(Civil)/2038/2020 in LA.App./1/2015	NORTH EAST FRONTIER RAILWAY Versus ON THE DEATH OF BEHI RAM KUMAR HIS LEGAL HEIR AND ANR.	MRS. U CHAKRABORTY	
47	WITH LA.App./19/2010	NORTH EAST FRONTIER RAILWAY, Versus JAGADISH CH. DAS and ORS	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY	MR. N C DAS MR.A DAS MR.R K BHARALI MS. M DEVI MR. B SARMA MR. A DAS MS M BORAH MRS.M D CHOUDHURY
48	WITH LA.App./2/2013	NORTH EAST FRONTIER RAILWAY, Versus SWARNALATA KALITA and ANR,	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR.K KALITA MR.M R PATHAK
49	WITH LA.App./5/2013	NORTH EAST FRONTIER RAILWAY, Versus BINOD CHANDRA KUMAR and ANR,	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.D HALOI MRS.U CHAKRABORTY	MR. N C DAS MR. B SARMA MS. M DEVI MR. A DAS MS M BORAH
	WITH MC/1186/2013 in LA.App./5/2013	NORTH EAST FRONTIER RAILWAY, Versus DHARMESWAR DAS	MS.M CHATTERJEE MS.D SONOWAL MS.N DAS MS.D HALOI MRS.U CHAKRABORTY	

50	WITH LA.App./56/2014	NORTH EAST FRONTIER RAILWAY Versus SATYA RAM DAS and 2 ORS	MS.M CHATTERJEE MS.D SONOWAL MRS.U CHAKRABORTY SC, NF RLY	MR. N C DAS MS. M DEVI MR. A DAS MS M BORAH MR B SARMA MR.K R PATHAK MR.M R PATHAK MR.L R BORAH
51	WP(C)/202/2021	PRADIP SHARMA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM MR. B DEKA ASSTT.S.G.I.
52	WP(C)/1650/2021	DIPAK KUMAR BHATTACHARYYA Versus THE STATE OF ASSAM AND 4 ORS	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
53	WP(C)/1668/2021	RAJANI KANTA DAS (DECEASED) LEGAL HEIRS AND 16 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR S DAS MR. H A SARKAR	SC, CO OP MR. B D GOSWAMI (R-12) MR G JALAN (R-3) MR. J M GOGOI (R-12) MS H DEKA (R-12) SC, FINANCE
54	WP(C)/5865/2021	RITU KUMAR DAS Versus UNIVERSITY GRANTS COMMISSION AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR J DAS MR N K DEV NATH	MR D C NATH (R-8) MR. C SHARMA (R-8) ASSTT.S.G.I. SC, U G C SC, PWD SC. EDU.
55	I.A.(Civil)/1817/2022 in WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR H RAHMAN MR S HOQUE	GA, ASSAM SC, REVENUE
	WITH WP(C)/2691/2022	MANIK ALI AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR S HOQUE	GA, ASSAM SC, REVENUE
56	WITH Cont.Cas(C)/253/2022	MANIK ALI AND 4 ORS. Versus LEENA KUMARI PAWE AND 2 ORS.	MR. M K CHOUDHURY MR. S HOQUE	MR D KALITA MS. K PHUKAN (R-1) MR. D NATH
57	WP(C)/2202/2022	SHRI BASDEO Versus THE STATE OF ASSAM AND 5 ORS	MR. S P ROY MS S DAS JYOTISH DAS	GA, ASSAM SC, REVENUE
58	I.A.(Civil)/3381/2022 FIXED in WP(C)/3878/2022	HABIBAR RAHMAN AND ANR. Versus KHANDAKAR JIYEUR RAHMAN AND 7 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, FOREST
	WITH WP(C)/3878/2022	KHANDAKAR JIYEUR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR. D GOGOI	MR. K N CHOUDHURY (r-6,7) MR. N N B CHOUDHURY(R. Nos. 8 & 9) MR. U K DAS (r-6,7) MS. B D SARMAH (r-6,7) MR. M DEWAN(R. Nos. 8 & 9) SC, FOREST
59	I.A.(Civil)/3435/2022 in WP(C)/6842/2022	BISWESWARI PATIR Versus THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM
	WITH WP(C)/6842/2022	BISWESWARI PATIR Versus THE STATE OF ASSAM AND 3 ORS	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	GA, ASSAM

60	WP(C)/4427/2022	PRIYANKA BORA AND 11 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	GA, ASSAM MR G CHOUDHURY (R-10,11) MR. ARIF AHMED MR. ARIF AHMED SC, PCB SC, HEALTH
WITH				
61	WP(C)/7920/2018	IMTIAZ ANSARI AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. P SUNDI	GA, ASSAM MR D CHOUDHURY (R9) MR. M CHOUDHURY (R9) MR. T ALI (R9) MR. S N KRISHNATRAYA (R9)

STAY MATTERS

62	WP(C)/3522/2022 FIXED	DIGANTA RABHA Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN	SC, BTC SC, IRRIGATION
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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./699/2018 FIXED	SMTI RIPA BORO AND 2 ORS Versus POWER GRID CORPORATION LIMITED	MR. J SARMAH MR. A BHATTACHARYYA	MR A DAS
2	CRP(IO)/132/2021 FIXED	NIRANJAN BAISHYA Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	MR. M SARMA (r-1,2) MR. G K GUPTA (R-3) MS. P P DAS (r-1,2)
	WITH I.A.(Civil)/2091/2021 in CRP(IO)/132/2021	NIRANJAN BAISHYA Versus MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD AND 2 ORS.	MR. R BORPUJARI MS H AHMED MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	
3	MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS. H	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	
	WITH I.A.(Civil)/2120/2022 in MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	MR. A J SAIKIA MR. B KAKATI
	WITH I.A.(Civil)/3246/2022 in MACApp./777/2022	SHAHJAHAN ALI Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 5 ORS. H	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	
4	MACApp./807/2022	KUNJA SAIKIA Versus UNITED INDIA INSURANCE COM. LTD. A	B R DAS	
5	MACApp./808/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SRI PADUMI DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	WITH I.A.(Civil)/3478/2022 in MACApp./808/2022	NATIONAL INSURANCE COMPANY LIMITED Versus SRI PADUMI DAS AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
6	MACApp./809/2022	MRS. SANIARA BEGUM AND ANR Versus M/S BHARTI AXA GENERAL INS. CO. LTD AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	
ORDERS				
7	MC/1426/2013 in CRP SL. NO. -----	KRISHNA DEY Versus GOPAL DAS	MR.Z MUKIT MR.A SATTAR	
8	MC/1162/2015 IN MAC.APP. SL.NO. 244632	NEW INDIA ASSURANCE CO. LTD. Versus SMTI TRISHNA KALITA and 2 ORS,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. G CHOUDHURY(R-2) MR.P BORAH(R-2) MR.A K HALOIR-2
9	CRP/419/2016	KULEN SHARMA and 9 ORS Versus PARAG MALLA BUJARBARUAH and 3 ORS	MR.D SAIKIA MR.A K BORA MR. A DHAR MR.D K MEDHI MISS S ROY MD F FARIDI	
10	MACApp./110/2017 WITH LCR, B/O	ANUWARA BEGUM Versus ORIENTAL INSURANCE CO LTD and 2 ORS	MR.R C DAS MR.S C DAS MRP BURAGOHAIN	MR. R C PAUL (R1) MR.A AHMED(R-1) MS L DAS (R1)
11	MACApp./134/2017 CAVT. NO. 29/2017 WITH LCR, B/O	THE DIRECTOR OF AGRICULTURE GOVT OF ASSAM Versus SMTI ANIMA DAS and 3 ORS	MR.D SARMA MR.M PHUKAN MS. P MAZUMDAR MR.R D CHOUDHURY MR.S CHANDA MR.S SAMARIA SR GA,ASSAM	MR.S SAHA FOR CAVEATOR MRS. M BORA
	WITH I.A.(Civil)/2450/2017 in MACApp./134/2017	THE DIRECTOR OF AGRICULTURE GOVT OF ASSAM Versus SMTI ANIMA DAS and 3 ORS	MR.D SARMA MR.M PHUKAN MR.S CHANDA MR.S SAMARIA	MR.S SAHA FOR CAVEATOR MRS.M BORA
12	MACApp./26/2018 WITH LCR 1 FILE, B/O	M/S UNITED INDIA INSURANCE CO. LTD Versus NASIRA BEGUM	MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MD A ALI (R1-R3) MR. K BHATTACHARJEE (R1-R3) MS. S B CHOUDHURY (R4) MR. O K SHRESTHA (R1-R3) MS B TALUKDAR (R1-R3)
13	MACApp./161/2018 WITH LCR	UNITED INDIA INSURANCE COMPANY LTD Versus DULAL BORAH AND 3 ORS	MR S S SHARMA L SHARMA MR. B J MUKHERJEE	MS. R D MOZUMDAR MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/783/2018 in MACApp./161/2018	UNITED INDIA INSURANCE COMPANY LTD Versus SRI DULAL BORAH AND 3 ORS	MR S S SHARMA L SHARMA MR. B J MUKHERJEE	
14	MACApp./162/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus SEI HARLAL SEN AND 5 ORS	MD. A AHMED MR. R C PAUL MS M BHARATI	MR. K K BHATRA (R5) MR. R K BHATRA (R5) MR U SARMA (R6) MR P BARGOHAIN (R2) MS. S BURAGOHAIN (R5) MS RIMPI DUTTA (R5) MR. D BHUYAN (R5)
15	MACApp./722/2018 WITH LCR	THE NATIONAL INSURANCE COMPANY LTD Versus ALI HUSSAIN AND 10 ORS	MR. A DUTTA MRS. P M DUTTA	

16	MACApp./782/2018 WITH LCR	SRI KARTIK DEKA Versus NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. A K RAY MR. I GOGOI MS. T DAS	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
17	I.A.(Civil)/3090/2018 in MACApp./769/2018	UNITED INDIA INSURANCE COMPANY LTD Versus MUSTT SAHIDA BEGUM AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. B CHAKRAVARTY MR. M TALUKDAR MS. M BORUAH MS THUYEKHRULU
	WITH MACApp./769/2018	UNITED INDIA INSURANCE COMPANY LTD Versus MUSTT SAHIDA BEGUM AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/3091/2018 in MACApp./769/2018	UNITED INDIA INSURANCE COMPANY LTD Versus MUSTT SAHIDA BEGUM AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
18	MACApp./964/2018	SULTANA BEGUM Versus MUSTT SAHIDA BEGUM AND 3 ORS	MR. B CHAKRAVARTY MR. U DAS MR A RAHMAN MS THUYEKHRULU	MR. D SARMAH (R4) MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	WITH I.A.(Civil)/3977/2018 in MACApp./964/2018	SULTANA BEGUM Versus MUSTT SAHIDA BEGUM AND 3 ORS	MR. B CHAKRAVARTY MR. U DAS MR A RAHMAN MS THUYEKHRULU	MR. M TALUKDAR MR. D SARMAH (R4) MR. A SHAKIL
19	I.A.(Civil)/4282/2018 in MACApp./14516/2018	MUSSTT RAHIMA BEGUM Versus MUSSTT AJUFA BEGUM LASKAR AND 7 ORS	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN	MR. M TALUKDAR MR. A SHAKIL MR G S BORO
	WITH MACApp./14516/2018 (Filing Number)	MUSSTT RAHIMA BEGUM Versus MUSSTT AJUFA BEGUM LASKAR AND 7 ORS		
20	MACApp./131/2019 WITH LCR	SMT SUPAN BISWAS Versus THE REGIONAL MANAGER ICICI LOMBARD GEN. INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR T KALITA MR. A KAKATI
21	I.A.(Civil)/282/2019 in MACApp./12572/2018	NATIONAL INSURANCE CO. LTD Versus SMT NIRU DUTTA AND 6 ORS	MR. B K PURKAYASTHA MR. C PHUKAN MS. M BORUAH L KALITA	MR. P J SAIKIA (R1,R2,R3,R4,R5) MR. A K GUPTA (R1,R2,R3,R4,R5)
	WITH MACApp./12572/2018 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMT NIRU DUTTA AND 6 ORS		
22	MACApp./325/2019 WITH LCR 2 FILES	SMTI. TANUJA DAS Versus THE REGIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD. AND 7 ORS	MR D K KALITA MR. K K PARASAR MR. J D ROY	MR. M R KHANDAKAR MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA
23	MACApp./467/2019 WITH LCR	ROBIN RABHA Versus THE GENERAL MANAGER, ROYAL SUNDARAM ALLIANZ INS. CO. LTD. AND ANR	MR. A R AGARWALA	MR. B J MUKHERJEE
24	MACApp./602/2019 WITH LCR	SAHIDA BEWA AND 4 ORS Versus DAMCHER ALI AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL MS M BHARATI
25	I.A.(Civil)/2388/2019 in CRP/8643/2019	TAPAN DEBNATH Versus LAKHAN MURMU AND 7 ORS	MR. S Z RAHMAN MR. A DEB	SC, BTC(R3)
	WITH CRP/8643/2019 (Filing Number)	TAPAN DEBNATH Versus LAKHAN MURMU AND 7 ORS. (G)		

26	I.A.(Civil)/3770/2019 in MACApp./13812/2019	ON THE DEATH OF HASINA BEGUM, HER LEGAL HEIRS RUBUL ALI AND 2 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. K M HALOI MR. U K DAS MS. B D SARMAH	
	WITH MACApp./13812/2019 (Filing Number)	ON THE DEATH OF HASINA BEGUM HER LEGAL HEIRS RUBUL ALI AND 2 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 2 ORS		
27	I.A.(Civil)/60/2020 in MACApp./18024/2019	SMTI. DINESWARI BORDOLOI KONWAR Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. A BARUAH MR. J P MORE	
	WITH MACApp./18024/2019 (Filing Number)	SMTI. DINESWARI BORDOLOI KONWAR Versus NATIONAL INSURANCE CO. LTD. AND ANR		
28	MACApp./163/2020 WITH LCR 2 FILES	SMTI ANJU MANDAL Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR D K KALITA MR. K K PARASAR MR. J D ROY	MS. R D MOZUMDAR MR. S A AHMED MS. C MOZUMDAR MISS M GOGOI MR. S P SHARMA MR. S A AHMED
29	MACApp./308/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SUMAN DUTTA @ SONU @ SHANU AND 4 ORS.	MR. R GOSWAMI MR S K BEHARA	MR A B DEY (R-1)
30	I.A.(Civil)/467/2021 in MACApp./414/2021	DEBAJIT BHUYAN Versus DIPJYOTI DEKA AND ANR.	MR. K K DUTTA	MS. R D MOZUMDAR (r-2) MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2)
	WITH MACApp./414/2021 (Filing Number)	DEBAJIT BHUYAN Versus DIPJYOTI DEKA AND ANR. A	MR. K K DUTTA	
31	I.A.(Civil)/516/2021 in MACApp./3423/2020	ANKUSH KALITA Versus UNITED INDIA INSURANCE CO. LTD. AND 3 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	MR P KALITA (r-3) MR. N M DUTTA (r-4) MRS S GOSWAMI (r-3) MS C BORAH
	WITH MACApp./3423/2020 (Filing Number)	SRI ANKUSH KALITA Versus UNITED INDIA INSURANCE CO. LTD. AND 4 ORS		
32	I.A.(Civil)/1801/2021 in MACApp./6328/2021	MUNU NATH Versus NATIONAL INSURANCE CO. LTD.	B R DAS	MRS. S ROY
	WITH MACApp./6328/2021 (Filing Number)	MUNU NATH Versus NATIONAL INSURANCE CO. LTD.	MR. B BARUAH	
33	MACApp./308/2022 WITH LCR	AYNUL HAQUE Versus NATIONAL INSURANCE COMPANY LTD. AND 3 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM S R A NASER	MR. A J SAIKIA (r-1) MR. B KAKATI (r-1) MR G S BORO (r-1)
34	I.A.(Civil)/2420/2022 WITH LCR in MACApp./130/2021	ICICI LOMBARD GENERAL COMPANY LTD. Versus SMTI. DHIRAJI DEVI AND 2 ORS.	MR. R GOSWAMI	MR. N N JHA
	WITH MACApp./130/2021	THE BHARATI AXA GENERAL INSURANCE COMPANY LTD. Versus SMTI. DHIRAJI DEVI AND 2 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR. D CHUTIA	A C RAY MR. N N JHA MR S BORTHAKUR (r-2,8) MR. D CHUTIA (r-2,8) MR M U KHAN

35	I.A.(Civil)/3319/2022 in CRP/387/2014	ON THE DEATH OF DR. JAGADISH CH. KALITA HIS LEGAL HEIRS LATIKA HAZARIKA AND ORS. Versus BARAMA COLLEGE and ANR	MR. B D GOSWAMI MR. J M GOGOI	MR D CHOUDHURY
	WITH CRP/387/2014	DR. JAGADISH CH. KALITA Versus BARAMA COLLEGE and ANR	MR.D BORA MR.B D GOSWAMI MS.P DUTTA	MS.A K CHOUDHURY MR. A CHAMUAH(R-2) MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI
	WITH I.A.(Civil)/3320/2022 in CRP/387/2014	ON THE DEATH OF DR. JAGADISH CH. KALITA HIS LEGAL HEIRS LATIKA HAZARIKA AND 2 ORS Versus BARAMA COLLEGE and ANR	MR. B D GOSWAMI MR. J M GOGOI	MR D CHOUDHURY
	WITH I.A.(Civil)/3321/2022 in CRP/387/2014	ON THE DEATH OF DR. JAGADISH CH. KALITA HIS LEGAL HEIRS LATIKA HAZARIKA AND 2 ORS. Versus BARAMA COLLEGE and ANR	MR. B D GOSWAMI MR. J M GOGOI	MR D CHOUDHURY
HEARING				
36	MACApp./51/2002 WITH LCR	UNITED INDIA INSURANCE CO.LTD Versus TILAK DAS and ORS	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MS.R KAUR	MS.B CHOUDHURY MRS.F BEGUM MR.S SAHU MR.A HUSSAINR-1and3 MR.A MOBARAQUE(R-1&3) MR.B SINHA
37	MACApp./79/2013 WITH LCR	LAXMI RANI DAS and 4 ORS Versus SALEK AHMED and ANR	MR.S C BISWAS MR.A IKBAL MS.E SHITIRI MS.S PHUKAN MS.R DAS MS.S D CHOUDHURY	MRS. S ROY (R2) MS. I DAS (R2)
38	MACApp./269/2018 WITH LCR	SRI ARUN CHANDA Versus THE BRANCH MANAGER,	MR. J P SARMA MR.J P SARMA MR H HOQUE	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI
39	MACApp./444/2018 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD. Versus MD. RUSTAM ALI	MR. A DUTTA MRS. P M DUTTA	MR. A KHANIKAR MR E AHMED
40	MACApp./854/2018 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus SMTI. HIRAMONI BORO and 3 ORS	MR. R GOSWAMI MR. S BHUYAN MS. M SAIKIA MS. P BORTHAKUR	MR. J KALITA (R-1) MR. B RAMCHIARY(R-4) MR. D PEGU (R-1) MS. M BASUMATARY (R-4) MR. A BORO (R-4)
STAY MATTERS				
41	CRP(IO)/46/2019 FIXED	NUR ISLAM Versus MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. B BANERJEE (R1-R6) MR S HOQUE (R1-R6)
	WITH I.A.(Civil)/3402/2022 in CRP(IO)/46/2019	NUR ISLAM Versus MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MD. I H KHAN	MR. S HAQUE
	WITH I.A.(Civil)/3403/2022 in CRP(IO)/46/2019	NUR ISLAM Versus MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MD. I H KHAN	MR. S HAQUE
	WITH I.A.(Civil)/3404/2022 in CRP(IO)/46/2019	NUR ISLAM Versus MALEK UDDIN AHMED AND 16 ORS.	MR. M U MONDAL MD. I H KHAN	MR. S HAQUE

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3223/2022	MD. NASIR HUSSAIN Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
2	Bail Appln./3225/2022	AJIMUDDIN AND 3 ORS Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
3	Bail Appln./3227/2022	RAHUL RABHA Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
4	Bail Appln./3228/2022 B/O	BIJOY KANOI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
5	Bail Appln./3229/2022	DIGAMBAR MANDAL Versus THE STATE OF ASSAM	MR. S HOQUE	PP, ASSAM
6	Bail Appln./3230/2022	JAHIDUL ISLAM KHAN Versus THE STATE OF ASSAM	MR D K DEY	PP, ASSAM
7	Bail Appln./3234/2022	ABIDUR RAHMAN Versus THE STATE OF ASSAM	MR R HUSSAIN MR. S SHARMA MR A RAHMAN H RABHA	PP, ASSAM
8	Bail Appln./3236/2022	TERONJIT MILI @ TRENJIT MILI Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
9	Bail Appln./3237/2022	WAJED ALI AHMED Versus THE STATE OF ASSAM	MR. M A SHEIKH MD. S Z B AKLAS MS. P K DEVI MS F INTAZ	PP, ASSAM
MOTION				
10	Crl.Pet./657/2022 FIXED	DEBABRATA NATH Versus THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	PP, ASSAM

11	Crl.Pet./1036/2022 FIXED	DIPANKAR BARMAN AND ANR Versus HEMENTA KALITA	MR. S BORA MS J RAJKUMARI	
12	Crl.Pet./1057/2022 FIXED	AMRITLAL PRAJAPATI Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. K KALITA MR B ISLAM	PP, ASSAM
13	Crl.Pet./1100/2022 FIXED	BINAY KRISNA PAUL Versus THE STATE OF ASSAM AND ANR	MR. N C DAS MR. M DUTTA	PP, ASSAM
14	Crl.Pet./1110/2022 FIXED	MD. AFTAB HUSSAIN Versus THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	PP, ASSAM
15	Crl.Pet./1159/2022 FIXED	ARMAN PARVEJ BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
16	Crl.Pet./1193/2022	NURUL HUDA BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI	PP, ASSAM
17	Crl.Pet./1196/2022	JABBAR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR R K MOUR MR P DAS MR A SARMA MR P PRAWAR MR. R DUBEY	PP, ASSAM
18	Crl.Pet./1198/2022	NOVJYOTI DEB @ BAPAN DEB Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
19	AB/3494/2022	ASHRAFUL ALOM AND 2 ORS Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
20	AB/3496/2022	DHARMENDRA KUTUM Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
21	AB/3500/2022	DHARWMSA BASUMATARY Versus THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
22	AB/3501/2022	DEEPA KANOI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
23	AB/3504/2022	BHRIGU KUMAR TALUKDAR Versus THE STATE OF ASSAM	MR. B PATHAK MR B HAZARIKA MS M TIWARI	PP, ASSAM
24	AB/3505/2022 B/O	MD. IMANUL HOQUE @ MD. INAMUL HOQUE Versus THE STATE OF ASSAM	MR. S HOQUE	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
25	Bail Appln./234/2022 WITH LCR, FIXED	MINOM PHONGLOSA @ GAZAW DIMASHA Versus THE STATE OF ASSAM	MR P CHOUDHURY	PP, ASSAM
26	Bail Appln./2838/2022 FIXED	SABIAL ISLAM @ CHAPIYAL ISLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN MR. N UDDIN	PP, ASSAM
27	Bail Appln./2936/2022 FIXED	MD. IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
28	Bail Appln./2981/2022 FIXED	ZOMIR ALI Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
29	Bail Appln./3010/2022 FIXED	RAJU NATH Versus THE STATE OF ASSAM	MR J PAYENG MS. C BARMAN MS A PAYENG	PP, ASSAM

30	Bail Appln./3029/2022 FIXED	MUNIN LAHON Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
31	Bail Appln./3035/2022 FIXED	RITA RABI DAS Versus THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	PP, ASSAM
32	Bail Appln./3059/2022 FIXED	PARAGJYOTI GOGOI AND ANR Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
33	Bail Appln./3061/2022 FIXED	PRNOTI DEB AND 2 ORS. Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
34	Bail Appln./3065/2022 FIXED	SRI RAJU @ BABATU DEURI Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
35	Bail Appln./3109/2022 FIXED	PANKAJ THAKUR Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
36	Bail Appln./3126/2022 FIXED	NALUDDIN AND ANR Versus THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
37	Bail Appln./3129/2022 FIXED	NUR MAHAMMAD Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS. J GHOSH	PP, ASSAM
38	Bail Appln./3133/2022 FIXED	RAHUL ALI Versus THE STATE OF ASSAM	MS. S SAIKIA MR. A D CHOUDHURY	PP, ASSAM
39	Bail Appln./3150/2022 FIXED	DIPAM DAS @ SAPUN DAS Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM

BAIL HEARING

40	AB/2146/2022 FIXED	LUKU DEWARAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MS R A MOSTAFI	PP, ASSAM
41	AB/2653/2022 FIXED	AZIMUL HOQUE SK. AND ANR. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
42	AB/2737/2022 FIXED	RAJESH KRO AND 2 ORS Versus THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA	PP, ASSAM
43	AB/2760/2022 FIXED	MD. SADIKUL ISLAM Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
44	AB/2811/2022 FIXED	IMDADUL ISLAM Versus THE STATE OF ASSAM	MR. A M ALAMAN MR. A S TAPADER MR M AHMED	PP, ASSAM
45	AB/2946/2022 FIXED	ISMAIL SHEIKH @ ISMAIL AND 2 ORS Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
46	AB/2969/2022	BURHAN UDDIN Versus THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
47	AB/2981/2022	SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
	WITH I.A.(CrI.)/647/2022 in AB/2981/2022	SHOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM	PP, ASSAM
48	AB/3012/2022 FIXED	AZIZULLAH KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MD. I HUSSAIN	PP, ASSAM

49	AB/3022/2022 FIXED	JYABUR RAHMAN Versus THE STATE OF ASSAM	MR. A AHMED MR A HUSSAIN MR. I U CHOWDHURY MR M RAHMAN	PP, ASSAM
50	AB/3057/2022 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR R DHAR MR R DHAR MD. A MATLIB MR A ALI PP, ASSAM
51	AB/3110/2022 FIXED	RAHMAN ALI AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA J U AHMED MR. R K MUSHAHARY	PP, ASSAM
52	AB/3132/2022 FIXED	MD. SAMSUL ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
53	AB/3168/2022 FIXED	RASHIDA KHATUN AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
54	AB/3176/2022	KHOLILUR RAHMAN Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
55	AB/3206/2022 FIXED	PRASENJIT DAS Versus THE STATE OF ASSAM	MR H R CHOUDHURY MR. S TALUKDAR	PP, ASSAM
56	AB/3216/2022 FIXED	DHRUBA JYOTI DAS Versus THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
57	AB/3252/2022 FIXED	SANJAY DAIMARY Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
58	AB/3255/2022 FIXED	FARIDA YASMIN AND 4 ORS Versus THE STATE OF ASSAM	MR. A K AHMED K SHIKDER	PP, ASSAM
59	AB/3302/2022 FIXED	KIRTIMAN BISWAS Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
60	AB/3303/2022 FIXED	NIRONGKOSH BORO Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
61	AB/3363/2022 FIXED	NAVANIL GOSWAMI Versus THE STATE OF ASSAM	MD S HOQUE MS. A BORUAH	PP, ASSAM
62	AB/3400/2022 FIXED	ZIARUL HAQUE @ ZIARUL AND ANR Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM

ORDERS

63	I.A.(Civil)/506/2022 WP(C) 1146/2020(D/O), FIXED in WP(C)/1146/2020	SURUS BANO Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM	MR. A ROSHID MS. M R DEVI	GA, ASSAM GA, ASSAM SC, FINANCE
64	CrI.Pet./1153/2022 FIXED	SUMIT CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND ANR	MR G N SAHEWALLA MR. A CHETIA MS K BHATTACHARYYA MR. PRAN BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3005/2022	JALALUDDIN AHMED Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE S YESMIN	PP, ASSAM
ADMISSION				
2	MACApp./766/2022	NATIONAL INSURANCE CO. LTD. Versus SARASWATI DAS AND 7 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R1-R5) MR. A SHAKIL (R1-R5)
	WITH I.A.(Civil)/3164/2022 in MACApp./766/2022	NATIONAL INSURANCE CO. LTD. Versus SARASWATI DAS AND 7 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R1-R5) MR. A SHAKIL (R1-R5)
3	MACApp./810/2022	SRI NRIPEN BARMAN Versus THE NEW INDIA ASSURANCE CO. LTD AND ANR	MR. K K BHATTA	
ORDERS				
4	Crl.Rev.P./492/2022 PART-HEARD, FIXED	BADRUL HUSSAIN LASKAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS. H BORAH	PP, ASSAM
5	MACApp./235/2018 WITH LCR	NATIONAL INSURANCE COMPANY LTD Versus SMTI AMIYO BARUAH AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
6	MACApp./710/2018 WITH LCR	SMT KAKRUNG TERONPI Versus M/S UNITED INDIA INSURANCE CO. LTD AND 6 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A S ROY	
7	MACApp./72/2019	THE ORIENTAL INSURANCE CO. LTD Versus SRI BIPIN CHANDRA DAS AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	MR. A R AGARWALA MR. S DUTTA MS. D MUSAHARY MR. C M MAHANTA
8	WITH MACApp./111/2019	SRI BIPIN CHANDRA DAS Versus SRI BIJOY DEKA AND 2 ORS	MR. A R AGARWALA MR. P MAHANTA MR. C MAHANTA	MR. S K GOSWAMI MR. S DUTTA MS. D MUSAHARY MR. R SHARMA
9	MACApp./248/2019	ANITA PATHAK Versus SRI ANIL NATH AND 2 ORS.	MR. P BAYAN MR. U SARMA	MRS. B ACHARYA MR. A ACHARYA

10	I.A.(Civil)/701/2020 WITH LCR in MACApp./336/2017	THE NATIONAL INSURANCE COMPANY LIMITED Versus ON THE DEATH OF NIRMAL TALUKDAR, HIS LEGAL HEIR GOPAL CH TALUKDAR and ORS.	MS R D MAZUMDAR MS. C MOZUMDAR	MR. B K JAIN
	WITH MACApp./336/2017	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI NIRMAL TALUKDAR and 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A C MAHANTA MR. B K JAIN MS. M DASGUPTA
	WITH I.A.(Civil)/703/2020 in MACApp./336/2017	THE NATIONAL INSURANCE COMPANY LIMITED Versus ON THE DEATH OF NIRMAL TALUKDAR HIS LEGAL HEIR, GOPAL CH TALUKDAR and 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR	MR. B K JAIN
11	WITH MACApp./15/2017	SRI NIRMAL TALUKDAR Versus SRI RANJIT TALUKDAR and 2 ORS	MR.A C MAHANTA MR.B K JAIN MS.M DASGUPTA	MS. R D MOZUMDAR MR. S BORA MR. D P MANDAL MS. C MOZUMDAR MR. S P SHARMA
	WITH I.A.(Civil)/2260/2017 in MACApp./15/2017	THE NATIONAL INSURANCE CO. LTD. Versus SRI NIRMAL TALUKDAR and ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	
	WITH I.A.(Civil)/4262/2019 in MACApp./15/2017	ON THE DEATH OF NIRMAL TALUKDAR HIS LEGAL HEIRS GOPAL CH. TALUKDAR AND ANR Versus SRI RANJIT TALUKDAR and 2 ORS	MR. B K JAIN MR. A MAHANTA	MS R D MAZUMDAR MS. C MOZUMDAR
12	MACApp./108/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus SIBASH DAS AND ANR.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	
	WITH I.A.(Civil)/850/2021 in MACApp./108/2021	NEW INDIA ASSURANCE COMPANY LTD. Versus SIBASH DAS AND ANR.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	
13	MACApp./2/2022 WITH LCR	THE UNITED INDIA INSURANCE CO. LTD. Versus MD. SURHAB ALI AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	
14	Review.Pet./41/2022 CRP(I/O) 32/2022(D/O)	MAHIMA SINGH AND ANR. Versus THE CIRCLE OFFICER AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA	GA, ASSAM MR. S BANIK
15	MACApp./206/2022 WITH LCR	REHENA KHATUN Versus UNITED INDIA INSURANCE COMPANY LTD. AND 3 ORS.	DR G J SHARMA MR A KUDDUS	MR. M ISLAM (R-2,3)
16	I.A.(CrI.)/738/2022 in CrI.Pet./1091/2022(D/O) in CrI.Pet./1091/2022	JYOTI PRASAD BORA Versus THE STATE OF ASSAM	MR. P BORAH MR K M SAIKIA	PP, ASSAM
HEARING				
17	RSA/90/2010 CAVT. NO. 242/2010 P/H, WITH LCR	ARABINDA MITRA Versus SOMNATH MITRA	MS.B CHOUDHURY MR.S SAHU MS.P BORAH	MR.S S DEY MR.M NATH FOR CAVEATOR MS.R R DEY
18	RSA/94/2015 P/H, WITH LCR	SHRI MANAB MIHIR PATAR Versus SHRI PRASANTA PATAR and 8 ORS	MR.P S DEKA MR.N DEKA MS.P R MAHANTA MR.S R GOGOI MR.P BORAH	MR.B ISLAM(R-1) MR.A ALAM(R-1) MDR ALIR-1

19	Crl.A./101/2017 PART-HEARD, WITH LCR 2 FILES, P.B.-1	MUSTT HALIMA KHATUN Versus THE STATE OF ASSAM and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MS.F BEGUM	MR. A R SIKDAR MD A ALI PP, ASSAM
20	Crl.Rev.P./186/2018 PART-HEARD	MRINAL CHANDRA BHUYAN Versus ANJALI CHOUDHURY BHUYAN	MR. S K GOSWAMI MR. R SHARMA MR. N BARMAN	MR. K D CHETRI MS. B BARUAH
21	Crl.Pet./1202/2019 P/H, WITH LCR 2 FILES	SUKUR ALI @ SUKUR POHLAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. D F A AHMED MR. J LASKAR	MR. S H SIKDAR PP, ASSAM
22	Crl.Pet./122/2020 PART-HEARD, WITH LCR 3 FILES	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA MR. R S MISHRA	MR P KATAKI MR. S S S RAHMAN MR. A ROY SYED BURHANUR RAHMAN MRS R BEGUM MR A W AMAN
23	Crl.Rev.P./40/2021 PART-HEARD, WITH LCR 1 FILE	SMTI. SAGUFA AHMED Versus THE ADDL. DISTRICT MAGISTRATE (SRI BIPUL KUMAR DAS), KAMRUP (M) AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	MR. A SARMA (R-2) MS D DAS (R-2) MR H KALITA (R-2)
24	MFA/158/2021 P/H, WITH LCR	M/S JIWAN TRADING CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS(R-2) MR. B K DAS(R-2) MR H P GUWALA (R-1) SC, NF RLY
WITH				
25	MFA/142/2021	M/S RAHUL TRADING CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI	SC, NF RLY
26	MACApp./243/2013 WITH LCR	BIDYADHAR PEGU Versus MEENA SAIKIA and 2 ORS.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY	MR.A D CHOUDHURY (R-- -3) MR.D CHOUDHURY (R-1-3) MR.A S ROY(R-1-3)
27	MACApp./197/2015 WITH LCR	NATIONAL INSURANCE CO LTD Versus SRI PRASANTA KUMAR DAS and 2 ORS	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MR J ABEDIN (R1) MR. K I MAZUMDER (R1)
WITH				
	I.A./1672/2015 in MACApp./197/2015	NATIONAL INSURANCE CO. LTD Versus PRASANTA KUMAR DAS and 2 ORS,	MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	MS.D SINHA(R-1) MS.M MALLIK R-3 MR B CHANDA(R-2) MS.P S CHAKRABORTY(R- 3) MS.S CHUTIA(R-3) MS.H CHUTIA(R-1)
28	MACApp./329/2016 WITH LCR	SMTI RUPESWARI RABHA RAY and 3 ORS Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD and 2 ORS	MR. M KHAN MR.A R SIKDAR MR. A BURAGOHAIN MR. J RAHMAN MR.M H TALUKDAR MR. S ALAM	MS. R D MOZUMDAR (R1) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
WITH				
29	MACApp./179/2019	ORIENTAL INSURANCE CO. LTD Versus SMTI. DIPALI ROY and 3 ORS	MR. S DUTTA MS. N MODI MS. P DEHINGIA MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	MR. M KHAN (R-1,2) MR. A R SIKDAR (R-1) MS. S PARVEEN (R-1) MR. A BURAGOHAIN (R- 1,2) MR. J RAHMAN (R-1,2) MR. M H TALUKDAR (R-1)
WITH				
	I.A.(Civil)/1068/2019 in MACApp./179/2019	ORIENTAL INSURANCE CO. LTD. Versus SMTI. DIPALI ROY and 3 ORS.	MR. S DUTTA MS. N MODI MS. P DEHINGIA MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	MR. A R SIKDAR MS. S PARVEEN (R-1) MR. M H TALUKDAR (R-1)

30	Review.Pet./44/2022 in MFA/85/2016, MFA/82/2016, MFA/83/2016 & MFA/94/2016 (ALL ARE D/O), WITH LCR	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
WITH				
31	Review.Pet./43/2022	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
WITH				
32	Review.Pet./48/2022	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
WITH				
33	Review.Pet./50/2022	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3222/2022	ABDUL GONI SK Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
2	Bail Appln./3224/2022	CHITTARANJAN DUTTA Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
3	Bail Appln./3226/2022	JOYNAL ALI AND 2 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
4	Bail Appln./3231/2022	SRIKANT SINGH AND ANR Versus THE STATE OF ASSAM	MR M K SINGH MR. N HASAN MR. A HASAN	PP, ASSAM
5	Bail Appln./3232/2022	MD. SADIK ALI Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
6	Bail Appln./3233/2022	ABDUL JALIL Versus THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
7	Bail Appln./3235/2022	SHAJAMAL ISLAM Versus THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
MOTION				
8	Tr.P.(Crl.)/37/2022	RADHIKA RABHA AND ANR Versus RATAN HAJONG	MR. B C DAS	
9	Crl.Pet./1082/2022 FIXED	DIBYAJYOTI DUTTA Versus CENTRAL BUREAU OF INVESTIGATION	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR	SC, CBI
10	Crl.Pet./1186/2022	NASIRUDDIN AND 4 ORS Versus MUSTT WAHIDA BEGUM	MD. I HUSSAIN MD A RAHMAN	
11	Crl.Pet./1187/2022	RABIUL AWAL AND ANR. Versus ARIFA NASRIN	MR. R ALI H A AHMED	

12	Crl.Pet./1189/2022	MUHIKANTA HAZARIKA Versus THE STATE OF ASSAM	MR. R DE MS N BORAH MS. D PATHAK	PP, ASSAM
13	Crl.Pet./1194/2022	SANTOSH KR JAISWAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS M DAS	PP, ASSAM
14	AB/3495/2022	SAJEDA BEGUM Versus THE STATE OF ASSAM	MR A L MANDAL	PP, ASSAM
15	AB/3498/2022 B/O	SARAT SARMA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
16	AB/3503/2022	RAMJAN KHAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED M M ZAMAN MR. A BASUMATARY	PP, ASSAM
17	AB/3508/2022	BORON TISSO @ BRONSON TISSO Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
18	AB/3510/2022	EDISON TISSO @ ADISON TISSO Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
<u>ADMISSION</u>				
19	Crl.Pet./481/2020 WITH LCR 1 FILE, FIXED	MD. RAHIM UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S K ROY MRS. M M ROY MD K RAHMAN MS P M SARMA	MR. D P BORAH MS. S BORO PP, ASSAM
20	Tr.P.(Crl.)/22/2022 FIXED	SUDIP DEB Versus SMT. RUMA SARKAR DEB	MS. S B CHOUDHURY MS S CHAKRABORTY	MR. S C BISWAS MS M DAS
21	Tr.P.(Crl.)/23/2022 FIXED	SUDIP DEB Versus SMT. RUMA SARKAR DEB	MS. S B CHOUDHURY MS S CHAKRABORTY	MR. S C BISWAS MS M DAS MS. J GHOSH
<u>BAIL HEARING (BA)</u>				
22	Bail Appln./2415/2022 WITH CASE DIARY, FIXED	LAMESWAR DOLEY Versus THE STATE OF ASSAM	MRS A BUJARBARUAH MS N DAS	PP, ASSAM
23	Bail Appln./2572/2022 FIXED	TAHER ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
24	Bail Appln./2787/2022 FIXED	GAUTAM BISWAS Versus THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
25	Bail Appln./2840/2022 FIXED	MD. HAIDOR ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MS S DEVI	PP, ASSAM
26	Bail Appln./2875/2022 FIXED	NAYAN RAY Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
27	Bail Appln./2876/2022 FIXED	PRITAM PANDEY Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM
28	Bail Appln./2880/2022 FIXED	RAJIB SARKAR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	PP, ASSAM

29	Bail Appln./2891/2022 FIXED	MEHBUB JAHAN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
30	Bail Appln./2899/2022 FIXED	MD. ALOM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
31	Bail Appln./2900/2022 FIXED	MITHUN BORO Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
32	Bail Appln./2907/2022 FIXED	MD. ABDUS SAMAD Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
33	Bail Appln./2910/2022 FIXED	FARHAD ALI @ FARHAD ALI AHMED Versus THE STATE OF ASSAM	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
34	Bail Appln./2933/2022 FIXED	SHAHIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
35	Bail Appln./2953/2022 WITH LCR, FIXED	MADHURJYA HAZARIKA @ MADHUJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. A K SAIKIA MR. A K PRADHAN	PP, ASSAM
36	Bail Appln./2955/2022 FIXED	LOTFOR RAHMAN @ ROCKY Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
	WITH			
37	Bail Appln./2874/2022	SHAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
38	Bail Appln./2958/2022 FIXED	MD. SAHAB UDDIN Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
39	Bail Appln./2979/2022 FIXED	NURUL ALI Versus THE STATE OF ASSAM	MR Z ALAM MR. S K DAHAL	PP, ASSAM
40	Bail Appln./3041/2022 FIXED	ABHILEKH SHARMA Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM
41	Bail Appln./3054/2022 WITH OFFICE NOTE, FIXED	AZIRUDDIN Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN	PP, ASSAM
		BAIL HEARING		
42	AB/1750/2022 FIXED	BIREN KALITA Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
43	AB/2559/2022 FIXED	SAZADUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	G UDDIN MS. P ADHIKARI PP, ASSAM
44	AB/2602/2022 FIXED	BIPUL BORGHAIN Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
45	AB/2744/2022 FIXED	USMAN ALI Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
46	AB/2747/2022 FIXED	ALBERT HEREN AND ANR Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MR MINTU SAIKIA	PP, ASSAM
47	AB/2898/2022	MD. MANOWAR AKAND Versus THE STATE OF ASSAM	MD E AHMED	PP, ASSAM

48	AB/3224/2022 FIXED	ABDUL HAKIM Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
49	AB/3254/2022 FIXED	AMED ALI Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
50	AB/3259/2022 FIXED	SIMANTA KALITA Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
51	AB/3399/2022 FIXED	DIPAK SARKAR @ DEEPAK Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-I

**THIS BENCH WILL ALSO TAKE UP HEARING
CAUSELIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(SAO AND FAO),
AND CIVIL BENCH(MAC.APP., FROM ITEM
NOS.1-22) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/156/2019 WITH LCR, FIXED	SMT. PADUMI DEORI AND ANR. Versus SHANTANU SARMAH BORUAH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A SATTAR FOR CAVEATOR
2	CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR A K SHARMA MR K JAIN N ALAM	MR. R BORPUJARI MR F KHAN MS D BARUAH
	WITH I.A.(Civil)/1904/2019 in CRP(IO)/173/2019	GAGANDEEP SINGH RATTI Versus SANDEEP ARORA	MR. S U AHMED MR K JAIN N ALAM	
	WITH I.A.(Civil)/951/2021 in CRP(IO)/173/2019	SANDEEP ARORA Versus GAGANDEEP SINGH RATTI	MR F KHAN	MR. N ALAM R K MR. S U AHMED MR A K SHARMA MR K JAIN
3	CRP/49/2020	DIKEN CH. BORO Versus SOBITA DOLOI	ALHAJJ INAM UDDIN MR. A ALAMGEER MR. A ALAM	
4	CRP(IO)/35/2022	KRITIKA SOOD Versus MD. MEHER KHAN AND ANR.	MR H GUPTA MS. R M SARMAH	MR. N K MURRY MS P TOKBIPI MS P LINGGI
5	CRP(IO)/62/2022 WITH LCR, FIXED	SASHI BHUSHAN TIWARI Versus DILIP KUMAR NANDY AND ANR.	MR P DEKA MR. N N JHA MR. B BORAH	MR. P C DEY
6	CRP(IO)/105/2022	TRIDEEP NARAYAN DEB Versus M/S PRAGJYOTISH HOUSING PRIVATE LTD AND 4 ORS	L K BORAH MR H DAS MR BHARGAV DAS	MR. N N JHA MR A CHOWDHURY THE STATE OF ASSAM AND ANR (B) MS M SAHOO H SAHARIA THE STATE OF ASSAM AND ANR (B)

FOR HEARING U/O XLI RULE II C.P.C.

7	SAO/5/2022 CAVT. NO.09472/022, WITH I.A.(Civil)/3258/2022 in SAO/5/2022	JAKIRUL ISLAM AND 3 ORS. Versus KARIFUDDIN AND 33 ORS.	MR. M A SHEIKH MD. M H CHOUDHURY MS. A BEGUM MS F INTAZ	MR. S I TALUKDAR FOR CAVEATOR
		JAKIRUL ISLAM AND 3 ORS. Versus KARIFUDDIN AND 33 ORS.	MR. M A SHEIKH MD. M H CHOUDHURY MS. A BEGUM MS F INTAZ	MR. S I TALUKDAR FOR CAVEATOR
<u>ORDERS</u>				
8	SAO/3/2012 WITH MC/2837/2012 in SAO/3/2012	RIPON BHUYAN Versus BIMAL PAYENG and ANR	MR.S P ROY MR.A TALUKDAR MR.R P N SINGH MRA K RAI MR.N N JHA MR.K RAJBONGSHI	MR.S SAIKIA MSP DEKA
		RIPON BHUYAN Versus SHRI BIMAL PAYENG	MR.S P ROY MR.A TALUKDAR MR.R P N SINGH MRA K RAI MR.N N JHA MR.K RAJBONGSHI	
9	MC/2806/2013 IN MAC.APP. SL.NO. 209929	UNITED INDIA INSURANCE CO. LTD., Versus MD. HATIM ALI @ MD. HABIB ALI and 2 ORS,	MS.M CHOUDHURY MR.M CHOUDHURY MR.S DUTTA	MR. K K DUTTA
10	MC/2879/2014 IN MAC.APP. SL.NO. 232311	SMTI CHAMPA TALUKDAR and ANR, Versus BAPAN M. SANGMA and 3 ORS,	MR.H DAS MR.P MAHANTA MR.B KAKATI MS.D PAUL	MR.R C PAUL
11	I.A./2505/2015 in MACApp./260897/2015 WITH MACApp./260897/2015 (Filing Number)	MD. DIDARAT ALI Versus MRS. MINU BEGUM and 6 ORS,	MR.P K GOGOI MR.N AHMED MR.B BURAGOHAIN MR.J P KACHARI	MR.S K GOSWAMI(R-7) MR.B K GOSWAMIR-7 MR.R KATHKATIA(R-7)
		MD DIDARAT ALI Versus MRS MINU BEGUM and 10 ORS		
12	I.A./1289/2016 in MACApp./269686/2016 WITH MACApp./269686/2016 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus SRI MRINMOY JYOTI HAZARIKA and 3 ORS,	MR K BORA MR. B K PURKAYASTHA MR. A J SAIKIA MR. B KAKATI MS. P SARMA MS B KASSHYAP	MR. M BISWAS MS. S G BARUAH (R-2) A SAIKIA
		NATIONAL INSURANCE CO. LTD Versus SRI MRINMOY JYOTI HAZARIKA and 3 ORS		
13	I.A.(Civil)/178/2018 in MACApp./36/2018 WITH MACApp./36/2018	THE ORIENTAL INSURANCE CO. LTD. Versus JESMIN BEGUM	MR. S K GOSWAMI MR. B K GOSWAMI MR. A KALITA MR. R KATHKATIA	MR. M TALUKDAR MR. A SHAKIL
		THE ORIENTAL INSURANCE CO. LTD. Versus JESMIN BEGUM	MR. A KALITA MR. S K GOSWAMI MR. B K GOSWAMI MR. R KATHKATIA	
14	MACApp./191/2018 WITH LCR	BIMAL SAHA AND ANR Versus SUKUMAR RAY AND 2 ORS	MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. J GHOSH MR P BANERJEE	MR. I HUSSAIN (R1, R2) MR T KALITA (R3) MR T KALITA (R3)

15	MACApp./227/2018 WITH LCR	THE NATIONAL INSURANCE CO. LTD Versus RAMJAN KHAN AND 2 ORS	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR. S ISLAM (r-1,2) MR A HAWARI (r-1,2)
16	I.A.(Civil)/2677/2018 in MFA/106/2018	NATIONAL INSURANCE COMPANY LIMITED Versus AKUL ALI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. S D SAIKIA (R1)
	WITH MFA/106/2018	NATIONAL INSURANCE COMPANY LIMITED Versus AKUL ALI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MS. S D SAIKIA (R1)
	WITH I.A.(Civil)/2678/2018 in MFA/106/2018	NATIONAL INSURANCE COMPANY LIMITED Versus AKUL ALI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
17	I.A.(Civil)/3731/2018 in MACApp./912/2018	THE ORIENTAL INSURANCE CO. LTD Versus NARJIMA AKHTAR AND 3 ORS	MR. S K GOSWAMI MR R SHARMA MR. A KALITA	D MONDAL
	WITH MACApp./912/2018	THE ORIENTAL INSURANCE CO. LTD Versus NARJIMA AKHTAR AND 3 ORS	MR. S K GOSWAMI MR R SHARMA MR. A KALITA	
18	I.A.(Civil)/2531/2019 FIXED in MFA/6286/2019	UNION OF INDIA Versus M/S BAJAJ HINDUSTHAN LTD.,	MR. B SARMAH	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN
	WITH MFA/6286/2019 (Filing Number)	UNION OF INDIA Versus M/S BAJAJ HINDUSTHAN LTD		
19	I.A.(Civil)/3720/2019 WITH LCR in MACApp./211/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus MRS SANTONAMOYEE MAHANTA and 4 ORS	MS. R D MOZUMDAR MR. B BORAH	MR. S K GOSWAMI
	WITH MACApp./211/2018	THE NATIONAL INSURANCE COMPANY LIMITED Versus MRS SANTONAMOYEE MAHANTA and 4 ORS	MS. R D MOZUMDAR MS. B BORA	
20	I.A.(Civil)/3850/2019 in MFA/248501/2015	ON THE DEATH OF SRI POONAM CHAND GULGULLA HIS LEGAL HEIRS USHA DEVI GULGULIA AND ANR Versus RUKIA BEGUM LASKAR and 2 ORS,	MR A DEY	
	WITH MFA/248501/2015 (Filing Number)	SRI POONAM CHAND GULGULIA Versus RUKIA BEGUM LASKAR and 2 ORS		
	WITH MC/1355/2015	POONAN CHAND GULGULIA Versus RUKIA BEGUM LASKAR and 2 ORS,	MR.R SARMA MR. D MAZUMDAR MR.P BORAH	
	WITH I.A.(Civil)/3851/2019	ON THE DEATH OF SRI POONAM CHAND GULGULLA HIS LEGAL HEIRS USHA DEVI GULGULIA AND ANR Versus RUKIA BEGUM LASKAR and 2 ORS,	MR A DEY	
	WITH I.A.(Civil)/3852/2019	ON THE DEATH OF SRI POONAM CHAND GULGULLA HIS LEGAL HEIRS USHA DEVI GULGULIA AND ANR Versus RUKIA BEGUM LASKAR and 2 ORS,	MR A DEY	

21	I.A.(Civil)/399/2020 in MFA/659/2020 WITH MFA/659/2020 (Filing Number)	ATABAR AKAND Versus MISS HASINA BEGUM AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MS S MOCHAHARI MS. M CHOUDHURY MS C BORAH
22	MFA/80/2021 FIXED	ATABAR AKAND Versus MISS HASINA BEGUM AND 2 ORS ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus MADHABI PAUL AND 5 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA MR. R GOSWAMI MS. P BORTHAKUR	MR. A R AGARWALA MR N P BARUAH (R4) MR A AGARWALA MR. D MEDHI (R4) MS. R LAILA MD. K ALI
23	MACApp./171/2021 WITH LCR	MD. BAJARUDDIN AHMED Versus MD. SADDAM HUSSAIN AND 2 ORS.	MR D K KALITA MR. N ANAND MR. K K PARASAR MR. H K SUT	MR S DUTTA (R-3) MR. S DUTTA (R-3)
24	MC/8/2022 in MACApp./15949/2018 WITH MACApp./15949/2018 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD Versus MD ABUL HUSSAIN AND 2 ORS	MR. K K BHATRA MR J JOHN MS JONA TALUKDAR MS. R DEVI	
25	Tr.P.(C)./60/2022 FIXED	SWAPNA BHATTACHARJEE Versus KANCHAN CHOUDHURY	MR B SINHA	MR. S K GHOSH MS F AHMED
26	CRP/102/2022	MD. AYATOLLAH KHAN AND 2 ORS. Versus MUSSTT. JARJINA BEGUM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. M K HUSSAIN (r-1-4) MRS. S Y AHMED (r-1-4) MR K U AHMED (r-1-4) MR. A AHMED (r-1-4) MR. M ALOM (r-1-4)
27	I.A.(Civil)/350/2022 FIXED in FAO/3/2022 WITH FAO/3/2022 WITH I.A.(Civil)/351/2022 in FAO/3/2022	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	
28	I.A.(Civil)/2468/2022 in MACApp./9253/2022 WITH MACApp./9253/2022 (Filing Number)	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	MR G RAHUL MR. D M NATH
29	I.A.(Civil)/2929/2022 in MACApp./8678/2022 WITH MACApp./8678/2022 (Filing Number)	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	
28	I.A.(Civil)/2468/2022 in MACApp./9253/2022 WITH MACApp./9253/2022 (Filing Number)	ABHIJIT KR. SONOWAL Versus SMTI. RENU GOGOI AND 3 ORS.	MR. M AHMED MR. I H SAIKIA MR. B BORAH MR. K KALITA R K HAJONG	
29	I.A.(Civil)/2929/2022 in MACApp./8678/2022 WITH MACApp./8678/2022 (Filing Number)	ABHIJIT KR. SONOWAL Versus RENU GOGOI AND 3 ORS. E	MR. M AHMED	
29	I.A.(Civil)/2929/2022 in MACApp./8678/2022 WITH MACApp./8678/2022 (Filing Number)	BHASKAR JYOTI KALITA Versus JOGESH CHANDRA KALITA AND ANR.	MS B RAJBONGSHI MR. R GOSWAMI MRS. S ROY Ms. J BARUAH	
30	I.A.(Civil)/3315/2022 in MACApp./12177/2022	BHASKAR JYOTI KALITA Versus JOGESH CHANDRA KALITA AND ANR. E DHANMAYA CHETRY Versus ORIENTAL INSURANCE COM.LTD AND ANR. A	MR. R GOSWAMI B R DAS MS M BHARATI	

	WITH MACApp./12177/2022 (Filing Number)	DHANMAYA CHETRY Versus ORIENTAL INSURANCE COM.LTD AND ANR. A	B R DAS	
31	I.A.(Civil)/3427/2022 in CRP(IO)/149/2022	PRIYANATH SAHA AND 2 ORS. Versus ON THE DEATH OF TUSHAR KANTI SAHA	MR. S K GHOSH MS F AHMED	
	WITH CRP(IO)/149/2022	PRIYANATH SAHA AND 2 ORS. Versus TUSHAR KANTI SAHA AND ANR.	MR. S K GHOSH MS F AHMED	
HEARING				
32	MACApp./51/2015 WITH LCR	SRI BHARGAV CHALIHA Versus MUSSTT RAHIMA BEGUM and 2 ORS	MR.R SHARMA MR.P K DEKA MR.H DEKA MR.D HAZARIKA	MR.S S SHARMA(R-2) MS.L SHARMAR-2 MRM R ADHIKARI(R-1) MR.B J MUKHERJEE(R-2) MR.P N SHARMA (R-1) MR.A SHARAN(R-2) MS.N DAIMARI(R-1)
33	MACApp./225/2015 WITH LCR 1 FILE	MRS GEETA BORA Versus SRI PANKAJ PHUKAN and 2 ORS	MRB PUSHILAL MR. P NEOG	MR. K K DEY MR.B K PURKAYASTHA(R-3) MR V K BAROOAH MS.K DEKAR-3 MS.P SHARMA(R-3)
34	MACApp./230/2016 WITH LCR	MUSSTT SHAHENA BEGUM Versus x	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. A R SHOME(R-2) MR. C PHUKAN MR. A J GHOSH(R-2)
35	Test.App./3/2021 WITH LCR, FIXED	KALYANI CHOUDHURY AND 2 ORS Versus BABITA CHOUDHURY	MR. D P CHALIHA MS M ROY	MR. N N JHA
	WITH I.A.(Civil)/1060/2021 in Test.App./3/2021	KALYANI CHOUDHURY AND 2 ORS. Versus BABITA CHOUDHURY	MR. D P CHALIHA MS M ROY	
36	CRP/101/2022 FIXED	PRABINDRA KUMAR BORDOLOI Versus MAMONI DEKA	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS
STAY MATTERS				
37	CRP/489/2016	ON THE DEATH OF NABA KANTA DAS, HIS LEGAL HEIRS (a) SMTI. SIKHA RANI DAS (WIFE) Versus SIKHA SARKAR @ CHEPO and 10 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA	MR G P BHOWMIK (R-9) GA, ASSAM MS. J PURKAYASTHA (R-9) MR D KALITA (r-9) MS. M KALITA (R-9)
38	CRP(IO)/366/2019	KANANBALA ROY AND 8 ORS. Versus LEGAL HEIRS OF LT. ABDUL MANNAN MIAH AND 8 ORS.	MR G P BHOWMIK MRS. M HORE MR D KALITA	MR. K K DEY MR. K K DEY MR V K BAROOAH (R1.9, R2.3, R3, R4, R5.3, R6.4, R7.2, R7.3, R8.2, R8.3) FOR CAVEATOR
39	Tr.P.(C)./15/2022	RUMPI DEY Versus PRASENJIT NANDI	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	MR. S BANIK
40	Tr.P.(C)./86/2022	SMT. JAYLAXMI PAUL @ DIYA PAUL Versus JIBAN PAUL	MR. B DEKA MS P BARUAH MR. D DEKA	
41	Tr.P.(C)./100/2022	MAMTA KUMARI RAI Versus ARVIND KUMAR SINGH	MR. R P SARMAH MR. D DOLEY	

42	CRP(IO)/180/2022	M/S. LAKSHMI AGENCY AND ANR. Versus SAHEB SINGH AND SONS PROPERTIES	MR. A K GUPTA MR. R S MISHRA	
43	CRP(IO)/235/2022	ABDUL SUKKUR AND 6 ORS. Versus ABDUL MANIK AND 4 ORS.	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	GA, ASSAM MR H R CHOUDHURY (R-1) S. TALUKDAR (R-1)
44	CRP(IO)/248/2022 FIXED	NILITPAL CHOUDHURY Versus NILIMA BARUAH	MR. N NATH	
45	CRP(IO)/250/2022 FIXED	MOINUL HAQUE BARBHUIYA AND 6 ORS Versus NOOR AHMED BARBHUIYA AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./25/2021 WITH OFFICE NOTE, LCR 5 FILES	OMAR ALI Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
2	I.A.(Crl.)/49/2022 WITH LCR 2 FILES in Crl.A./15/2018 WITH Crl.A./15/2018	SUMIT YADAV Versus UNION OF INDIA SUMIT YADAV Versus UNION OF INDIA	MR. A K TALUKDAR MR. A M BORA MR. D GOGOI MR. A K TALUKDAR MR. S ISLAM MR. D K BAIDYA MS. C CHOUDHURY MS. P DASGUPTA	SC, CUSTOMS MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS
3	Crl.A./99/2022 WITH OFFICE NOTE, LCR 6 FILES WITH I.A.(Crl.)/243/2022 in Crl.A./99/2022	DHIREN GOGOI Versus THE STATE OF ASSAM AND ANR. DHIREN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. M BISWAS MR. D BORA MS M DAS MS S KAKATI MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM PP, ASSAM
4	I.A.(Crl.)/380/2022 WITH LCR 5 FILES, FIXED in Crl.A./158/2022 WITH Crl.A./158/2022	KANKANJYOTI DAS Versus THE STATE OF ASSAM AND ANR. KANKANJYOTI DAS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M S SHARMA MS. C CHOUDHURY MR. V A CHOWDHURY MR. A M BORA MR. M S SHARMA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM MR. SURAJIT DAS (r-2) MR A W AMAN (r-2) MR SARFRAZ NAWAZ (r-2) MR S A BARBHUYAN (r-2) PP, ASSAM

HEARING

5	Crl.A./184/2009 WITH OFFICE NOTE, LCR 6 FILES	RAKESH KUMAR, Versus THE CENTRAL BUREAU OF INVESTIGATION,	MR.N BARUAH MR.M K SHARMA MR.J GOGOI	SC, CBI
6	Crl.A./97/2010 WITH LCR 4 FILES	SANKAR DEBNATH, Versus THE STATE OF ASSAM and ANR,	MR.A KHALEQUE MR. P N GOSWAMI, AMICUS CURIAE MR. A H M R CHOUDHURY (AMICUS CURIAE) MR.Z KHALID	PP, ASSAM
	WITH Crl.M.C./571/2010 in Crl.A./97/2010	SRI SANKAR DEBNATH Versus THE STATE OF ASSAM and ANR	MR.A KHALEQUE MR.Z KHALID	PP, ASSAM
7	Crl.A./203/2010 WITH LCR 7 FILES	THE STATE OF ASSAM Versus ASHIK ALI	PP, ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY
8	Crl.A./21/2014 WITH LCR 2 FILES, P.B.-1	NUR HUSSAIN ALI Versus JATINDRA BHARALI	MR.F K R AHMED MR. R HAZARIKA MR.M K HUSSAIN MR. N HASAN MR. J ROY MR.A RAHMAN MS. S KAKATI MR. A HASAN MR. C CHAKRAVARTY MS.N S AHMED	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.M BORAH
9	Crl.A./65/2014 WITH LCR 4 FILES	MANIK BARMAN @ MANIK CH. ROY Versus STATE OF ASSAM and ANR.	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY MR.M ALI	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN PP, ASSAM
10	Crl.A./201/2014 WITH LCR 3 FILES	DIPAK DAS Versus STATE OF ASSAM	MRS.A S GOSWAMI MR.T N DAS MR.N K DEKA MS.S CHOUDHURY	PP, ASSAM
11	Crl.A./146/2015 WITH LCR 4 FILES	SRI SUBHASH DAS Versus THE STATE OF ASSAM and ANR	MR.I A HAZARIKA MD.A HUSSAIN MR.A AHMED	MR.G UZIRR-2 MR.S M BARUAH(R-2) MS.A BORA(R-2) PP, ASSAM
12	Crl.A./16/2016 WITH LCR 5 FILES, P.B.-1	DASARATH SARKAR Versus THE STATE OF ASSAM and ANR	MR.K SARMA MR.D DAS MR.K CHOUDHURY MR.R RAHMAN MS.K M SARMA	MR.P K MUNIR(R-2) PP, ASSAM
13	Crl.A./23/2021 WITH LCR 4 FILES, FIXED	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/48/2021 in Crl.A./23/2021	ALBISH KHERIA Versus THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN	PP, ASSAM
<u>STAY MATTERS</u>				
14	Crl.Pet./405/2018	MADHAB KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. M MALAKAR MS. A KALITA	MR. S S S RAHMAN (R2) PP, ASSAM MR. H K SHARMA (R2)
15	Crl.Pet./556/2018 WITH LCR 1 FILE	IFTIKAR AHMEDE ALIAS MUNNA Versus THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. M I HUDA MR. B DAS MR. R SARKAR	G UDDIN (R2) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2) PP, ASSAM

16	WITH Crl.Pet./1202/2018	WAHIDA BEGUM Versus THE STATE OF ASSAM	MS. P A TALUKDAR MR N Y KONYAK MD. GIASH UDDIN	MR. K M HALOI (R2, R3, R4, R5) MR. M I HUDA (R2, R3, R4, R5) MR. B DAS (R5) MR. R SARKAR (R2, R3, R4, R5) PP, ASSAM
17	Crl.Pet./650/2018 WITH LCR 3 FILES	UMA RAM BORUAH Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MS P DASGUPTA	MR. T J MAHANTA (R2) MR. P HAZARIKA (R2) MR. P P DUTTA (R2) MR. A BORUA (R2) PP, ASSAM
18	Crl.Pet./654/2018	AKHTAR HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	MS. A BHATTACHARYYA (R2) MR. B M CHOUDHURY (R2) MR. P KALITA (R2) PP, ASSAM
19	WITH Crl.Pet./782/2018	AKHTAR HUSSAIN Versus FARHAN AHMED AND ANR.	MR. Y S MANNAN MS. N BARUAH	MS. A BHATTACHARYYA (R1) MR. P KALITA (R1) MR. B M CHOUDHURY (R1)
20	Crl.Pet./818/2018	DURLABH SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS. R GOGOI	MR. B CHOWDHURY (R2) PP, ASSAM
21	Crl.Pet./859/2018	SHIVA GOGOI Versus THE STATE OF ASSAM AND ANR.	MR A C BORBORA MR M HALOI MRS R BEGUM MR. P KATAKEY	MR. K C DEKA (R2) MD A ALI (R2) MR. K BHATTACHARJEE (R2) MS B TALUKDAR (R2) PP, ASSAM MS. A GOGOI (R2)
22	Crl.Pet./1290/2018 WITH LCR 1 FILE	S. K. PRAMANIK AND ANR. Versus STATE OF ASSAM AND ANR.	MR. M Z AHMED MR. A M DUTTA	MR. B K SARMA (R2) MRS. T BARMAN (R2) PP, ASSAM
23	Crl.Pet./958/2022 WITH LCR 1 FILE	YUBRAJ BORTHAKUR Versus THE STATE OF ASSAM AND ANR	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY MR M DEY	PP, ASSAM
24	Crl.Pet./975/2022	SHANKAR PRASAD JAIN AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
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13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING			
1 AB/2952/2022	AKKEL ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR M AHMED	MR. M A MONDAL (FOR INFORMANT) PP, ASSAM
HEARING			
2 MACApp./25/2015 WITH LCR 2 FILES	ON THE DEATH OF SMTI ANIMA BARMAN HER LEGAL HEIR SRI PRANJAL BARMAN and 3 ORS Versus UNITED INDIA INSURANCE CO LTD and 2 ORS	MR. M BEZBARUAH MR. T PRADHAN MR. M PANDIT MR. A LAL MR. R D LAL	MR. S. DEY MR P DEKA MR. A J SAIKIA (R-1) MR. B BORAH MR. N N BHUYAN (R-1) MR. N GOSWAMI MR. U K DUTTA (R-1) MR. B KAKATI (R-1) MR. K BORAH (R-1)
3 MACApp./127/2015 WITH LCR	MD JALAUDDIN Versus THE RELIANCE GENERAL INSURANCE CO LTD and ANR	MR.A GANGULY MR.A DUTTA	MR.S BHUYAN(R-1) MR.R GOSWAMI(R-1) MS.M SAIKIAR-1
4 MACApp./227/2017 WITH LCR 2 FILES	MUSLIM ALI and ANR Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE COMPANY LIMITED and ANR	MR.A R AGARWALA MR.S SINGH	MR.A TALUKDAR(R-1) MR.K K BHATTA(R-1) MS.J TALUKDARR-1
5 MACApp./618/2017 WITH LCR 2 FILES	SMTI PRAMILA RAJBONGSHI Versus MD UNISOR RAHMAN and ANR	MR.U K THAKURIA MR AJIT DAS MR.D SARMAH	MR. S DUTTA MS. M CHOUDHURY MR. C SHARMA MR. C SHARMA MS. M GAZLOO
6 MACApp./304/2019 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus MRS. BINDU RANI PRADHAN and 3 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MS. R KALITA MS. S DAS

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./546/2022 FIXED	MUMINUL ISLAM MAZUMDER Versus THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
2	Crl.Rev.P./557/2022	SAFIQUR RAHMAN LASKAR Versus FERDOUSARA BEGUM BARBHUIYA	MR. B U LASKAR	
3	Crl.Rev.P./558/2022	HAKIM UDDIN Versus MAMTAZ BEGUM AND ANR	MR J ISLAM MR. A. HUSSAIN	PP, ASSAM
4	Crl.Rev.P./559/2022	AFZAL HUSSAIN Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
5	Crl.Pet./1152/2022	VARDENCHI MOTORCYCLES PRIVATE LTD. AND ANR. Versus STATE OF ASSAM AND ANR.	MR. R B PHOOKAN R SARMAH MR J BORAH MR. K KAKOTI	PP, ASSAM
6	Crl.Pet./1192/2022	PRANITA DAS Versus THE STATE OF ASSAM	MR. R K TALUKDAR DIKSHITA DEKA	PP, ASSAM
7	Crl.Pet./1195/2022	TRAILOKYA BIJAY NARAYAN DEB AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR G CHOUDHURY MR. ARIF AHMED MS Y AFREEN	PP, ASSAM
8	Crl.Pet./1197/2022	PRAFULLA KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
9	AB/3424/2022 FIXED	AMJAD ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. A K DAS MR. M J GOGOI	PP, ASSAM
10	AB/3497/2022	RATNESWAR SWARGIARY Versus THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
11	AB/3506/2022	LALCHAN ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM

12	AB/3507/2022	HIMAN KAKATI Versus THE STATE OF ASSAM	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
13	AB/3509/2022	SUBAN SAHA Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
14	AB/3511/2022	SANTOSH KUMAR TIWARI AND ANR. Versus THE STATE OF ASSAM	MR. D K JAIN MR K JAIN	PP, ASSAM
ADMISSION				
15	Crl.Rev.P./80/2018 FIXED	CHIRANJEET BHATTACHARYYA Versus MONALISHA SHARMA	MR. T J MAHANTA MR. R KALITA MR. B K GHOSE	MR. D GOSWAMI MS R S SADIAL MR H S KALSI MR I S KALSI
16	Crl.Rev.P./175/2018 B/O	ABADUR RAHMAN @ ABDUL RAHMAN @ EBADUR RAHMAN Versus SMT. RITA BEGUM	G UDDIN MR. S AHMED MS. P A TALUKDAR	MR. D HUSSAIN MR. R A CHOUDHURY MS S DAS
17	Crl.Pet./1255/2018 FIXED	SAWPNANEEL DEKA Versus STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MS. Y S PHOM	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE PP, ASSAM
18	Crl.Pet./170/2020 FIXED	SMTI. CHIRASREE PAUL Versus THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. S DUTTA (R-2) MR D DEKA (R-2) PP, ASSAM
19	Crl.Pet./35/2022 WITH LCR 1 FILE	BHASKARADITTYA RAY Versus SAJJAD JWAHIR AND ANR	MR. A CHAMUAH MS. P K DEVI	MR. A R SIKDAR (R-1) M M ZAMAN (R-1) PP, ASSAM
BAIL HEARING (BA)				
20	Bail Appln./2711/2022	SURATHJYOTI KALITA Versus THE STATE OF ASSAM	MR S E M AHMADIA MR A SHAH	PP, ASSAM
21	Bail Appln./3038/2022 FIXED	BHAGIRATH SHARMA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
22	Bail Appln./3137/2022 FIXED	JAYDEEP KONWAR Versus THE STATE OF ASSAM	MR. T DEURI MS T WAPANGLA	PP, ASSAM
23	Bail Appln./3138/2022 FIXED	DHANI RAM DEKA Versus THE STATE OF ASSAM	MR. R SARMA MR. R GOGOI	PP, ASSAM
24	Bail Appln./3152/2022 WITH OFFICE NOTE, FIXED	DEBESWAR BORAH Versus THE STATE OF ASSAM	MR. R SARMA MR. R GOGOI	PP, ASSAM
BAIL HEARING				
25	AB/1500/2022 FIXED	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
26	AB/2114/2022 FIXED	JAYANTA BAISHYA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI	PP, ASSAM
27	AB/2872/2022 FIXED	NILAMONI BURAGOHAİN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
28	AB/3109/2022 FIXED	HASEM ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. B PATHAK MR B HAZARIKA MR V KUMAR MD. A SHEIKH	PP, ASSAM
29	AB/3202/2022 FIXED	NABIN TAYE Versus THE STATE OF ASSAM	MR. K K HANDIQUÉ MR. K P GOGOI MR. B N DEKA	PP, ASSAM

30	AB/3292/2022 FIXED	RABIN DAS Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
31	AB/3343/2022 FIXED	ABDUL SALAM SHEIKH @ ABU SALAM Versus THE STATE OF ASSAM	MR. R ISLAM	PP, ASSAM
ORDERS				
32	Crl.Pet./769/2018	ASHOK SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. S KALITA MR. A GANGULY MR T CHHETRI	MR. M R KHANDAKAR (R2) MR. M U MONDAL (R2) J ISLAM (R2) MS. K YASMEEN (R2) PP, ASSAM
WITH				
33	Crl.Pet./1248/2018	RATAN DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
WITH				
	I.A.(Crl.)/155/2019 in Crl.Pet./1248/2018	RATAN DEBNATH Versus THE STATE OF ASSAM AND ANR.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
34	Crl.Pet./1148/2019 FIXED	JITENDRA AGARWAL Versus RAMESH AND CO.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	
35	I.A.(Crl.)/749/2022 in Crl.Rev.P./9930/2022	SADDAM HUSSAIN Versus AMINA KHATUN	MR H R A CHOUDHURY MR. I A HAZARIKA MR. R A CHOUDHURY MR J M SULAIMAN	
WITH				
	Crl.Rev.P./9930/2022 (Filing Number)	SADDAM HUSSAIN Versus AMINA KHATUN (B)	MR H R A CHOUDHURY	
36	Crl.Pet./1014/2022 FIXED	ABDUS SALAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MAHMUD MS. S BIN MR S H MAHMUD MS D DAS MR S ISLAM	PP, ASSAM
37	Crl.Pet./1049/2022 FIXED	DR. NRIPEN GOSWAMI Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY	PP, ASSAM
HEARING				
38	Crl.Rev.P./342/2018 WITH LCR 3 FILES, FIXED	BASISTHA BHUYAN Versus KAMINI LAHKAR AND 2 ORS	MR P BHARADWAJ	MR. O P BHATI (R1, R2) MR T C DAS (R1, R2) MR. P SARMA (R1, R2) PP, ASSAM
39	Crl.Pet./951/2018 WITH LCR 2 FILES, FIXED	A.J.HOSPITAL AND RESEARCH CENTRE. AND 2 ORS. Versus RAJ AHMED TALUKDAR AND ANR.	MR Z HUSSAIN MS P BARMAN MRS B B AHMED	MR. B M CHOUDHURY (R1) MR. P P DUTTA (R2) MR. U CHOUDHURY (R1) MR. A BORUA (R2) MR. A H KHANDAKAR (R1)
STAY MATTERS				
40	Crl.Pet./291/2018 WITH LCR 3 FILES	AMIR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MR H I CHOUDHURY MR. L MOHAN MR. R ALI	PP, ASSAM

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